

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL SOUTH ZONE BENCH AT CHENNAI**

**M.A. No.1 of 2024**

**(SZ) in Original Application No.608 of 2022 (PB)**

**IN THE MATTER OF:**

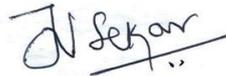
Tribunal on its own motion SUO MOTO  
Based on the news item in Bangalore mirror  
Dt. 18.08.2022 titled "**Nightmare Sewage  
Plant Chokes Nearby Residents**"

**With**

Deputy Commissioner/District Collector,  
Bengaluru Urban District  
Bengaluru and Ors.

...Respondents

**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> RESPONDENT (BRUHAT  
BENGALURU MAHANAGARA PALIKE - BBMP)**



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BEFORE THE NATIONAL GREEN TRIBUNAL

(SOUTHERN ZONE) CHENNAI.

ORIGINAL APPLICATION NO.608/2022

In re:

NEWS ITEM PUBLISHED IN BANGALORE MIRROR DATED 18/8/2022 TITLED  
“NIGHTMARE SEWAGE PLANT CHOKES NEARBY RESIDENTS”

INDEX

1. BRIEF NOTE ON BEHALF OF THE BBMP/BSWML. (Page 01 to 05)

2. ANNEXURES :

	<b>Particulars</b>	<b>Page number</b>
Annexure - 1	BBMP HAS SHIFTED TO BSWML	6-10
Annexure – 2	WET WASTE RECEIVED DETAILS	11
Annexure – 3	TEST REPORT	12-16
Annexure – 4	TRANSPORTATION OF LEACHATE DETAILS	17-93
Annexure – 5	IIHR INTERIM REPORT	94-102
Annexure – 6	PRIVATE AGENCY CETP AGREEMENT	103-109
Annexure – 7	BOREWELL SAMPLE ANALYSIS LAB REPORT	110-112
Annexure – 8	PROCESS REJECT WORK ORDER	113-114
Annexure - 9	PICTURES OF SPRAYING AND FOGGING	115-117
Annexure-10	HALF YEARLY COMPLIANCE REPORT SUBMITTED TO CPCB, MoEFCC, KSPCB	118-120
Annexure-11	CFO, CFA APPLICATIONS	120-126

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BEFORE THE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE) CHENNAI.  
ORIGINAL APPLICATION NO. 608/2022

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NEWS ITEM PUBLISHED IN BANGALORE MIRROR DATED 18/8/2022 TITLED  
“NIGHTMARE SEWAGE PLANT CHOKES NEARBY RESIDENTS”

BRIEF NOTE ON BEHALF OF THE BSWML/BBMP.

**Chikkanagamangala MSW Plant Report**

1. The Chikkanagamangala Municipal Waste Processing Plant of capacity 500TPD for the mixed waste was commissioned on 18<sup>th</sup> Nov 2015 and owned by BBMP. This plant has spread over on 15.3 acres of BBMP land at survey no.31, Shantipura grama panchayath, Sarjapura Hobli, Anekal Taluk, Bengaluru Urban District.
2. As per the Chief Commissioner’s order no:BBMP/CC/PER/PR/47/2024-25 dated:23-05-2024, the Solid waste management wing from BBMP has shifted to Bengaluru Solid Waste Management Limited.(Annexure-01)
3. The plant started in the year November – 2015. Till October 2024 the approximate quantity of waste received and processed is 568761MT . Hence the average waste received per day is 280 to 300TPD. At present plant is receiving about 280 TPD segregated wet waste as per MSW rules 2016 and working in two shifts for processing of the waste.
4. The plant was stopped from 27.11.2016 to 23.01.2018 due to fire incident in Shed – A.
5. The plant is continuously operational from 2019,
  - The average waste received in the Year 2020 is 6222.1MT i.e., 207 TPD,
  - The average waste received in the Year – 2021 is 8146.8MT i.e., 272 TPD,
  - The average waste received in the Year – 2022 is 8249.35 MT i.e., 274.97 TPD,
  - The average waste received in the Year – 2023 is 8199.62 MT i.e, 273.32 TPD,
  - The average waste received in the Year – 2024 is 8574.38 MT i.e, 285.8 TPD(Annexure - 2)

## **I. Windrow Section (Shed A):**

1. This shed has an area of 10,290 sq.m and the windrow concrete platform section measures 110 m\*65 m.
2. The wet waste receiving in the plant is having moisture content upto 75% (Annexure -3). The moisture content of the waste is being placed on the windrow platform is for 28 days subjected to turning of windrows once in 7 days (total 4 turnings) to provide aeration and then passed through 35mm & 16mm trommel and then semi matured material is stored in curing silos for about 15 days finally then the stored material from the silos is passed through 4mm trommel. The -4MM product is compost furnishable to moisture content is 25% as per standards. Lot of evaporation happens in the process which reduces moisture content from the waste. As per the ground condition the normal Leachate generation is about 80 to 100 ltrs for the tonne of waste received.

## **II. Collection of Leachate:**

The waste is being received in the plant through compactors. The Leachate collected in the Leachate collection tank of the compactor is unloaded into the Leachate tank provided of 10000 ltr capacity. Later waste has been collected on the windrow platform. Leachate coming from the windrow platform flows into the drains, provided in the windrow Shed is leading to 20000 ltr capacity Leachate tank. The Leachate collected in the Leachate tank is pumped to the tankers and is being treated in Lechate Treatment Plant located inside the plant. (Annexure – 4)

1. Leachate was being sent to BWSSB Kadubeesanahalli from July-2020 to September – 2021.
2. Leachate was sent to Agricultural land on farmer's request to use by diluting. IIHR in the interim report opined to use Leachate by diluting in 1:8 ratios for agriculture and horticulture crops. (Annexure – 5).
3. The officers of BSWML Chikkanagamangala plant frequently inspect Chikkanagamanagala lake and found there was no flow of Leachate into the lake.

4. Around 45000 to 50000ltrs of leachate is generated every day. The 50,000 Ltrs capacity Leachate treatment plant is constructed and is commenced. Everyday 48000 lts of leachate is treated at site. The reject water generated from leachate treatment and the remaining leachate is transported to CETP “Govind Solvents PVT.ltd” situated in Kunigal industrial area Tumkur district through Chikknagamangala plant Manpower supply agency. The treated water is used for vehicle washing and gardening purposes. (Annexure – 6)
5. The spraying and fogging of chemicals for odour and pest control is regularly carried out in surrounding villages and plant premises (Annexure-9)

**III. Borewell water samples of the neighbouring villages adjacent to plants have been tested the parameters are within the permissible limits. (Annexure – 7)**

**IV. Process Rejects:**

1. While processing the segregated wet waste into compost, process rejects are being generated from 35MM, 16MM & 4MM trommels. The rejection from 16MM trommels are being lifted from the farmers to use as a fertiliser in their agriculture field at free of cost.
2. 4MM rejects are being used for making the bed for the windrows. Only 35MM process rejects are to be disposed to the landfill.
3. Around 12800MT of process rejects (+16mm) has been sent to farmers to the agricultural lands at free of cost, and inert/process rejects (+35mm) Approx. 42000MT is being transported to Ullahalli and fill through agency as per issued Work Order for the same ( Annexure- 8 )

**V. Action Taken:**

1. The leachate Treatment Plant is established inside the plant and is commenced from 14.02.2024 and is operational continuously. The reject water generated from leachate treatment and the remaining leachate is transported to CETP “Govind Solvents PVT.ltd” situated in Kunigal industrial area Tumkur district through Chikknagamangala plant Manpower supply agency. The treated water is used for vehicle washing and gardening purposes. (Annexure- 6).

2. As per the capacity of the plant and SOP, Additional to 50KLD Leachate Treatment plant there are Leachate tanks (syntax) of 30000 litre capacity and concrete Leachate tank of 50000 litre capacity is provided inside the plant which is sufficient during monsoon.
3. Half Yearly Compliance Reports (HYCRs) is submitted to Karnataka State Pollution Control Board (KSPCB), Central Pollution Control Board (CPCB) and Regional Office of MoEF&CC. (Annexure-10)
4. Consent For Operation(CFO) and Consent For Authorisation (CFO) is applied by BBMP(BSWML).(Annexure 11)
5. The sufficient green belt area is provided inside the plant which is in vicinity of 5m is surrounded widely around the plant. In addition, planting is done once in every 3months.
6. Spraying and Fogging inside the plant and neighbouring villages to avoid bad odor and flies is done regularly. (Annexure- 9)
7. The records and logbooks are maintained regarding everyday Leachate generation and treatment, Wet waste received and processed, Compost Dispatched, Process rejects generation and dispatched, Vehicle maintenance, Fuel, lubricants and stock registers.

**Conclusion:** All efforts as being made to follow MSW Rules 2016 and BBMP(BSWML) is ready to accept and to implement any further suggestions made from Honourable NGT and also to request to withdraw the Suo-Moto case filed against BBMP(BSWML) based on the news published in the newspaper.



ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಮುಖ್ಯ ಆಯುಕ್ತರುರವರ ಕಛೇರಿ, 1ನೇ ಮಹಡಿ,ಆನೆಕ್ಸ್-1, ಎನ್.ಆರ್.ವೃತ್ತ, ಬೆಂಗಳೂರು-560002.

ಸಂಖ್ಯೆ: ಬಿಬಿಎಂಪಿ/ಮುಆ/ಆಶಾ/ಪಿಆರ್/47/2024-25

ದಿನಾಂಕ: 23.05.2024

:: ಕಛೇರಿ ಆದೇಶ ::

ವಿಷಯ: ಪಾಲಿಕೆಯ ಆರೋಗ್ಯ ಶಾಖೆಯನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆ ಎಂದು ಮಾರ್ಪಡಿಸಿ, ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ) /ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರ ಕಾರ್ಯಭಾರವನ್ನು ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)ರವರಿಗೆ ವಹಿಸುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ: 1. ಮಾನ್ಯ ಸರ್ಕಾರದ ಸಚಿವ ಸಂಪುಟದ ಅನುಮೋದನೆಯ ವಿಷಯ ಸಂಖ್ಯೆ:91/2021, ದಿನಾಂಕ:02.03.2021.
2. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 256 ಎಂಎನ್‌ವೈ 2020, ದಿನಾಂಕ: 05.03.2021.
3. ಬಿಎಸ್‌ಡಬ್ಲ್ಯೂಎಂಎಲ್ ಕಂಪನಿಯ ಇನ್‌ಕಾರ್ಪೊರೇಶನ್ ಪ್ರಮಾಣ ಪತ್ರ ಸಂಖ್ಯೆ: U37100KA 2021 SGC 147734, ದಿನಾಂಕ: 22.05.2021.
4. ಬಿಎಸ್‌ಡಬ್ಲ್ಯೂಎಂಎಲ್ ಸಂಸ್ಥೆಯ 3ನೇ ನಿರ್ದೇಶಕರು ಮಂಡಳಿ ಸಭೆಯ ನಡವಳಿಗಳು, ದಿನಾಂಕ: 24.11.2021.
5. ಮಾನ್ಯ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತರವರ ಪತ್ರ ದಿನಾಂಕ:07.12.2021.
6. ಪಾಲಿಕೆಯ ಕೌನ್ಸಿಲ್ ಸಭೆಯ ನಿರ್ಣಯ/ಅನುಮೋದನೆಯ ವಿಷಯ ಸಂಖ್ಯೆ:148/2022-23, ದಿನಾಂಕ: 21.07.2022.
7. ಪಾಲಿಕೆಯ ಕೌನ್ಸಿಲ್ ಸಭೆಯ ನಿರ್ಣಯ/ಅನುಮೋದನೆಯ ವಿಷಯ ಸಂಖ್ಯೆ:286/2022-23, ದಿನಾಂಕ:11.10.2022.
8. ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತದ 11ನೇ ನಿರ್ದೇಶಕರು ಮಂಡಳಿ ಸಭೆಯ ನಡವಳಿಗಳು, ದಿನಾಂಕ: 09.11.2023.

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ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಈ ಹಿಂದೆ(2018ರ ಮುಂಚೆ) ಪಾಲಿಕೆಯ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಘನತ್ಯಾಜ್ಯವನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆಯ ಮುಖೇನ ನಿರ್ವಹಿಸಲಾಗುತ್ತಿತ್ತು. ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯನ್ನು 2018ರಿಂದ ಪೂರ್ಣಪ್ರಮಾಣದಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಕೋಶದ ಮುಖೇನ ನಿರ್ವಹಿಸಲಾಗುತ್ತಿದೆ.

ಮುಂದುವರೆದು, ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಗಾಗಿ ಸರ್ಕಾರದ ಆದೇಶ ಉಲ್ಲೇಖ(02)ರನ್ವಯ ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತವನ್ನು ಸ್ಥಾಪಿಸಲಾಗಿದ್ದು, ದಿನಾಂಕ:01.06.2024ರಿಂದ

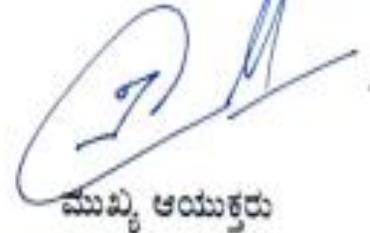
ಅನ್ವಯವಾಗುವಂತೆ ಘನತ್ಯಾಜ್ಯದ ಸಂಗ್ರಹಣೆ ಸಾಗಾಣೆ ಮತ್ತು ಸಂಸ್ಕರಣೆಯ ಜವಾಬ್ದಾರಿಗಳನ್ನು ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತಕ್ಕೆ ವಹಿಸಲು ನಿರ್ಧರಿಸಲಾಗಿರುತ್ತದೆ.

ಉಲ್ಲೇಖ(06 & 07)ರನ್ವಯ ಪಾಲಿಕೆಯಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಶಾಖೆಯ ವಿಶೇಷ ಆಯುಕ್ತರು (ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರು ಈ ಕೆಳಗಿನ ಜವಾಬ್ದಾರಿಗಳನ್ನು ಮಾತ್ರ ನಿರ್ವಹಿಸಲು ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

- ಸಾರ್ವಜನಿಕ ಸ್ಥಳಗಳ ಸ್ವಚ್ಛತೆ
- ಪೌರಕಾರ್ಮಿಕರ ವಿಷಯಗಳು
- ಶೌಚಾಲಯಗಳ ವಿಷಯಗಳು
- ಸ್ವಚ್ಛ ಸರ್ವೇಕ್ಷಣ ಕಾರ್ಯಗಳು

ಈ ಮೇಲಿನ ಎಲ್ಲಾ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಪಾಲಿಕೆಯಲ್ಲಿನ ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ) ಹುದ್ದೆಗಳನ್ನು ಆರೋಗ್ಯ ಶಾಖೆಯಲ್ಲಿ ಅಂತರ್ಗತಗೊಳಿಸುವುದು ಸಮಂಜಸವಾಗಿದ್ದು, ಪಾಲಿಕೆಯ ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರ ಕಾರ್ಯಭಾರವನ್ನು ಆರೋಗ್ಯ ಶಾಖೆಗೆ ವಹಿಸಲು ಈ ಕೆಳಗಿನಂತೆ ಆದೇಶಿಸಿದೆ.

1. ಪಾಲಿಕೆಯ ಆರೋಗ್ಯ ಶಾಖೆಯನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆ ಎಂದು ಮಾರ್ಪಡಿಸಿದೆ.
2. ಪಾಲಿಕೆಯಲ್ಲಿನ ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರ ಹುದ್ದೆಗಳನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆಯಲ್ಲಿ ಅಂತರ್ಗತಗೊಳಿಸಿ, ಸದರಿರವರ ಕಾರ್ಯಭಾರವನ್ನು ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)ರವರಿಗೆ ವಹಿಸಿದೆ.
3. ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ) ಹುದ್ದೆಯನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆಯಲ್ಲಿ ಅಂತರ್ಗತಗೊಳಿಸಿರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)ರವರು ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತದ ಪ್ರವನಿಮಿತ್ತ ನಿರ್ದೇಶಕರಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸುವುದು.

  
ಮುಖ್ಯ ಆಯುಕ್ತರು

ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ

ಪ್ರತಿಯನ್ನು:

1. ಮಾನ್ಯ ಆಡಳಿತಗಾರರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಮಾಹಿತಿಗಾಗಿ.

2. ಮಾನ್ಯ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತರವರ ಮಾಹಿತಿಗಾಗಿ.
3. ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ,ಆಡಳಿತ/ಯೋಜನೆ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
4. ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
5. ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
6. ವಿಶೇಷ ಆಯುಕ್ತರು(ಹಣಕಾಸು), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
7. ವಲಯ ಆಯುಕ್ತರು, ಎಲ್ಲಾ ವಲಯಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಮಾಹಿತಿಗಾಗಿ.
8. ಉಪ ಆಯುಕ್ತರು(ಆಡಳಿತ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
9. ಜಂಟಿ ಆಯುಕ್ತರು, ಎಲ್ಲಾ ವಲಯಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಮಾಹಿತಿಗಾಗಿ.
10. ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
11. ಅ.ಆ/ಸ.ಕಾ.ಅ(ಘನಿ), ಎಲ್ಲಾ ವಲಯಗಳು/ವಿಭಾಗಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
12. ಕಛೇರಿ ಪ್ರತಿ.



ಮುಖ್ಯ ಆಯುಕ್ತರು  
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

## Translated order of Annexure 1

### ::Office Order ::

- Subject:** Merging SWM Cell into Health and Sanitation Section and subsuming Special Commissioner (SWM) into Special Commissioner (Health and Sanitation)/Joint Commissioner (Health and Sanitation).
- Reference:**
1. Cabinet of Ministers approval of the Hon'ble Government Subject No:91/2021. dated:02.03.2021.
  2. Government Order No: NAE 256 MNY 2020, dated: 05.03.2021.
  3. Certificate of Incorporation of BSWML Company No:U37100KA 2021 SGC 147734, dated: 22.05.2021.
  4. Proceedings of the 3rd Board of Directors Meeting of BSWML, dated: 24.11.2021.
  5. Letter from Hon'ble Managing Director, Bangalore Solid waste management dated:07.12.2021.
  6. Resolution/Approval of Board Meeting No:148/2022-23. dated: 21.07.2022.
  7. Board meeting resolution/approval No:286/2022-23, dated:11.10.2022.
  8. Proceedings of the 11th Board of Directors Meeting of Bangalore Solid Waste Management Authority, dated: 09.11.2023.

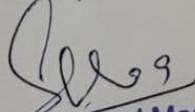
\*\*\*\*\*

The Solid Waste management within BBMP limits was managed by Health Section prior to 2018. After 2018 a separate cell called Solid Waste Management Cell was established which has been entrusted to Solid Waste Management.

Further, Bengaluru Solid Waste Management Limited was established by the Government as per the order at Ref (2). In order to manage the Solid Waste not only within the Jurisdiction of Bruhath Bengaluru Mahanagara Palike but also Bengaluru Urban. Hence the responsibility of Collection and Transport, Processing and disposal were entrusted to Bengaluru Solid Waste Management Limited.

The Bruhath Bengaluru Mahanagara Palike was entrusted to look after the following responsibilities as per Ref (6 & 7)

- Pourakarmika issues.
- Public Toilet & Commercial Toilet issues.
- Cleanliness of Public Places.
- Swaccha Survekshan Works.

*"Certified"*  
  
Assistant General Manager  
B.S.W.M.L.  
Vijayanagar

In the view of this, it is reasonable to subsume the posts of Special Commissioner (SWM) / Joint Commissioner (SWM) in a Health section of Corporation by entrusting the roles and responsibilities of these posts to Special Commissioner (Health) / Joint Commissioner (Health).

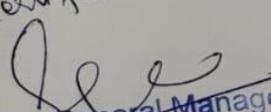
Hence the following order,

1. The Health section of Bruhath Bengaluru Mahanagara Palike is renamed as Health & Sanitation.
2. The Posts of Special Commissioner (SWM) / Joint Commissioner (SWM) are subsuming in the Health & Sanitation. And the responsibilities are entrusted to Special Commissioner (Health & Sanitation)/ Joint Commissioner (Health & Sanitation) respectively.
3. In the view of subsumption of the posts of Special Commissioner (SWM) in the Health & Sanitation using the Special Commissioner (Health & Sanitation) will act as The Director of Bengaluru Solid Waste Management Limited.

sd/-  
Managing Director  
BSWML

Copy to::

1. Hon'ble Administrator, Bruhath Bengaluru Mahanagara Palike, Bengaluru, for kind information.
2. Hon'ble Managing Director, Bengaluru Solid Waste Management Limited, for kind information.
3. Special Commissioner (SWM/Projects) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
4. Special Commissioner (Health) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
5. Chief Executive Officer, Bengaluru Solid Waste Management Limited, for needful action.
6. Special Commissioner (Finance), Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
7. Zonal Commissioner, All Zones Bruhath Bengaluru Mahanagara Palike, Bengaluru, for kind information.
8. Deputy Commissioner (Administration) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
9. Joint Commissioner All Zones Bruhath Bengaluru Mahanagara Palike, Bengaluru, for kind information.
10. Joint Commissioner (SWM) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
11. SE/AEE (SWM) All Zones/ Divisions, Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
12. Office Copy.

Certified  
  
Assistant General Manager  
B.S.W.M.L.  
Vijayanagar

## ANNEXURE - 2

<b>CHIKKANAGAMANGALA PLANT</b>													
<b>YEAR</b>	<b>JAN</b>	<b>FEB</b>	<b>MAR</b>	<b>APR</b>	<b>MAY</b>	<b>JUNE</b>	<b>JULY</b>	<b>AUG</b>	<b>SEP</b>	<b>OCT</b>	<b>NOV</b>	<b>DEC</b>	<b>TOTAL</b>
2019	5469	5913	6219	4431	4290	4270	4021	4336	4476	5103	4606	4188	57322
2020	6287	7438	6077	4116	6321	6640	5655	4893	5868	8174	7522	5661	74652
2021	6995	6117	4861	7961	6831	7421	8390	9326	9687	9519	9021	8633	94762
2022	9211	8112	7512	9601	9773	10304	10236	9521	5884	8915.06	7553.34	7762.24	104385
2023	8016.47	6315.95	7167.21	8549.63	8715.29	8981.36	8272.29	8032.87	8436.63	8202.37	8042.12	9663.4	98395.6
2024	9880.83	9693.25	10432.6	8201.35	9525.41	9657.57	6378.84	6703.12	7870.55	8124.85	8274.27	8149.95	8556.88
2025	7736.67	6937.87	6683.29	7130.6	7147.08								



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(Approved by Drug Control Department-GoK ; Certified by OHSAS-ISO 45001:2018)

No. 94, 2nd Floor, Thirumala Complex, Nagarabhavi Main Road, NGEF Layout,  
Nagarabhavi, Bengaluru - 560 072. Tel : 080 2318 6230  
Email : info@robustmaterials.com Website : www.robustmaterials.com

### TEST REPORT

<b>M/s. Karnataka Compost Development Corporation Ltd.</b> Haralakunte, Hosur road, Bangalore-560068.	Report No.	: RCA/2021/05313
	Report date	: 19/07/2021
	Ref.	: Test Request Form
	Ref. Date	: 15/07/2021
	Job Order No	: RCA/2021/05313
	Date	: 15/07/2021
	Date of Analysis	: 16/07/2021 to 19/07/2021
<b>Sample Particulars: One sample of Fresh Wet Waste.</b>		<b>Sample Qty: 5kg</b>

Sl. No	Tests	Results	Protocol
<b>Physical Examination</b>			
1	Compostable, %	99.08	E/WP/0024P
2	Recyclable, %	Nil	E/WP/0024P
3	paper, %	0.10	E/WP/0024P
4	Textiles, %	Nil	E/WP/0024P
5	Plastics, %	0.82	E/WP/0024P
6	Metals, %	Nil	E/WP/0024P
7	Soil, %	Nil	E/WP/0024P
<b>Chemical Examination</b>			
8	Moisture, %	74.8	CPCB manual
9	Bulk Density, g/cm <sup>3</sup>	0.93	Fertilizer (Control) Order, 1985

-----END OF THE REPORT-----

*[Signature]*  
19/7/21  
Verified by

*[Signature]*  
19/07/21  
Authorized by

**Note:** 1. The results listed refer only to the tested samples and applicable parameters. 2. Test certificate should not be reproduced except in full, without written approval of the laboratory. 3. The submitted samples are drawn by the laboratory unless otherwise specified. 4. Endorsement of product is neither inferred nor implied. 5. Samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified. 6. This report cannot be used as evidence in the court of law & should not be used in any advertising media without our permission in writing. 7. Total liability of our lab is limited to the invoice amount and any



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Email : info@robustmaterials.com Website : www.robustmaterials.com

### TEST REPORT

<b>M/s. Karnataka Compost Development Corporation Ltd.</b> Haralakunte, Hosur road, Bangalore-560068.	Report No.	: RCA/2021/05314
	Report date	: 19/07/2021
	Ref.	: Test Request Form
	Ref. Date	: 15/07/2021
	Job Order No	: RCA/2021/05314
	Date	: 15/07/2021
	Date of Analysis	: 16/07/2021 to 19/07/2021
<b>Sample Particulars: One sample of Plus 35MM + Plus 16MM (Mix samples).</b>		<b>Sample Qty: 1 kg</b>

Sl. No	Tests	Results	Protocol
1	Moisture, %	43.5	CPCB manual
2	Bulk Density, g/cm <sup>3</sup>	0.71	Fertilizer (Control) Order, 1985
3	Gross calorific Value, Kcal/Kg	4329.7	IS -1350(P2)
4	Net calorific Value, Kcal/Kg	3964.3	IS -1350(P2)

-----END OF THE REPORT-----

*Veri-V*  
19/7/21  
Verified by

*[Signature]*  
19/07/21  
Authorized by

**Note:** 1. The results listed refer only to the tested samples and applicable parameters. 2. Test certificate should not be reproduced except in full, without written approval of the laboratory. 3. The submitted samples are drawn by the laboratory unless otherwise specified. 4. Endorsement of product is neither inferred nor implied. 5. Samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified. 6. This report cannot be used as evidence in the court of law & should not be used in any advertising media without our permission in writing. 7. Total liability of our lab is limited to the invoice amount and any



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Nagarabhavi, Bengaluru - 560 072. Tel : 080 2318 6230

Email : info@robustmaterials.com Website : www.robustmaterials.com

### TEST REPORT

#### M/s. Karnataka Compost Development Corporation Ltd.

Haralakunte, Hosur road,  
Bangalore-560068.

Report No.	: RCA/2021/05315
Report date	: 19/07/2021
Ref.	: Test Request Form
Ref. Date	: 15/07/2021
Job Order No	: RCA/2021/05315
Date	: 15/07/2021
Date of Analysis	: 16/07/2021 to 19/07/2021
Sample Qty:	1 kg

Sample Particulars: One sample of Plus 4MM.

Sl. No	Tests	Results	Protocol
1	Moisture, %	17.8	CPCB manual
2	Bulk Density, g/cm <sup>3</sup>	0.60	Fertilizer (Control) Order, 1985
3	Gross calorific Value, Kcal/Kg	4401.3	IS -1350(P2)
4	Net calorific Value, Kcal/Kg	4098.7	IS -1350(P2)

-----END OF THE REPORT-----

*Harini V*  
19/7/21  
Verified by

*Prakash*  
19/07/21  
Authorized by

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Nagarabhavi, Bengaluru - 560 072. Tel : 080 2318 6230

Email : info@robustmaterials.com Website : www.robustmaterials.com

### TEST REPORT

#### M/s. Karnataka Compost Development Corporation Ltd.

Haralakunte, Hosur road,  
Bangalore-560068.

Report No.	: RCA/2021/05316
Report date	: 19/07/2021
Ref.	: Test Request Form
Ref. Date	: 15/07/2021
Job Order No	: RCA/2021/05316
Date	: 15/07/2021
Date of Analysis	: 16/07/2021 to 19/07/2021
Sample Qty:	2 Ltrs

Sample Particulars: One sample of Leachate.

Sl. No	Tests	Results	Protocol
<b>Description:</b> Brown colored liquid with suspended solids having objectionable odour.			
1	pH	4.23	IS 3025 (Part - 11): 1983 Reaff. 2017
2	Total Dissolved Solids, mg/L	91304.0	IS 3025 (Part - 16): 1984 Reaff. 2017
3	Chemical Oxygen Demand, mg/L	119600.0	APHA 23 <sup>rd</sup> Edition
4	Biochemical Oxygen Demand, mg/L (for 3 days at 27°C)	36186.5	IS 3025 (Part - 44): 1993 Reaff. 2019
5	Total Suspended Solids, mg/L	8121.0	IS 3025 (Part - 17): 1984 Reaff. 2003
6	Total Phosphate as PO <sub>4</sub> , mg/L	2764.0	APHA 23 <sup>rd</sup> Edition
7	Total Kjeldhal nitrogen as N, mg/L	1984.3	IS 3025 (Part -34): 1988 Reaff. 2019
8	Total volatile Solids, mg/L	986818.2	IS 3025 (Part-18):1984 Reaff. 2002
9	Chemical Oxygen Demand, mg/L(Filtered)	50232.0	APHA 23 <sup>rd</sup> Edition

-----END OF THE REPORT-----

*Mani V*  
19/7/21  
Verified by

*Princy S*  
19/07/21  
Authorized by

**Note:** 1. The results listed refer only to the tested samples and applicable parameters. 2. Test certificate should not be reproduced except in full, without written approval of the laboratory. 3. The submitted samples are drawn by the laboratory unless otherwise specified. 4. Endorsement of product is neither inferred nor implied. 5. Samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified. 6. This report cannot be used as evidence in the court of law & should not be used in any advertising media without our permission in writing. 7. Total liability of our lab is limited to the invoice amount and any



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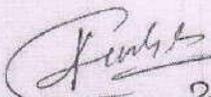
Email : info@robustmaterials.com Website : www.robustmaterials.com

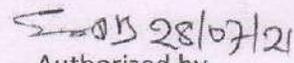
### TEST REPORT

<b>M/s. Karnataka Compost Development Corporation Ltd.</b> Haralakunte, Hosur road, Bangalore-560068.	Report No.	: RCA/2021/05624
	Report date	: 28/07/2021
	Ref.	: Test Request Form
	Ref. Date	: 26/07/2021
	Job Order No	: RCA/2021/05624
	Date	: 26/07/2021
Date of Analysis		: 27/07/2021 to 27/07/2021
Sample Particulars: One sample of Dry Waste.		Sample Qty: 1 kg

Sl. No	Tests	Results	Protocol
1	Bulk Density, g/cc	0.34	Fertilizer (Control) Order, 1985

-----END OF THE REPORT-----

  
28/07/21  
Verified by

  
28/07/21  
Authorized by

Annexure 4



ಗ್ರಾಮ ನಮೂನೆ 2  
ತಾಲ್ಲೂಕು ಮೊಹರು

ತಾಲ್ಲೂಕು : ಬೆಂಗಳೂರು ಉತ್ತರ

ಹೋಬಳಿ : ದಾಸನಪುರ3

ಗ್ರಾಮ : ಲಕ್ಷ್ಮೀನಹಳ್ಳಿ

Print Page No: 1/3  
Valid from 26-11-2019 18:52:00 To Till Date  
ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್ , ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (RTC) ಫಾರಂ ನಂ.೦೬

1. ಸರ್ವೆ ನಂಬರ್	3. ಪೇತುವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ (ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸಸ್ಯಗಳು (ಡ) ನೀರಿನ ದರ	ರೂ. ಪೈ.	9. ಕಬ್ಬಿ ಅಥವಾ ಸಾಧನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಪಾತಿ ನಂ.	10. ಕಬ್ಬಿ ಅಥವಾ ಸಾಧನತೆಯ ರೀತಿ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು					
		0.00.00.00	0.16.00.00							16.31.00.00	ಹಕ್ಕುಗಳು :	ಋಣಗಳು :			
19*					16.11	L.H.ನಂಜಪ್ಪ ಬಿನ್ ಹುಚ್ಚಪ್ಪ	7.00.00.00	37+70	IHC 9/93-94		MR T4/2019-2020;Nandish .H.L S/o Lokesh Murthy.H.G. . ;3500000				
2. ಹಿಸಾಬ *				ಒಟ್ಟು	16.11										
5. ಮಣ್ಣಿನ ನಮೂನೆ ಕೆಂಪು	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಪೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ					ಕೃಷ್ಣಪ್ಪ ದುಂಡಮ್ಮ ಶೋಂ ಬೈಲಪ್ಪ ನಂಜುಂಡಪ್ಪ ಬಿನ್ ಚನ್ನೇಗೌಡ ಬೈರಲಿಂಗಯ್ಯ ಬಿನ್ ಚನ್ನೇಗೌಡ		IHC 12/91-92	MR 4/2003-2004 -	ಉಪತಹನೀಲ್ದಾರ್ ನಾಡಕಲ್ಲೇರಿರವರ ಆದೇಶ ಸಂಖ್ಯೆ			
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ಯ						ಒಟ್ಟು		
6. ಪಟಾಟ ಸರ್ಕಾರಿ															
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರಗಳು															
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ					ಉಪ, ತರಿ, ಬಾಗಾಯ್ಯ 8	ಬೆಳೆಯ ಹೆಸರು 9	3. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆಗಳ ವಿವರ			ನೀರಾವರಿಯ ವಿವರ ಮತ್ತು ಬೆಳೆಗಳ ಒಟ್ಟು		
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7	ಅಮಿತ್ರ 10			ಮಿತ್ರ 11	ಒಟ್ಟು 12	ಮೂಲ 13	ಉತ್ಪತ್ತಿ 14	ಮಿತ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
2022-2023 ಮುಂಗಾರ	L.H.ನಂಜಪ್ಪ ಬಿನ್ ಹುಚ್ಚಪ್ಪ L.H.ನಂಜಪ್ಪ ಬಿನ್ ಹುಚ್ಚಪ್ಪ ಕೃಷ್ಣಪ್ಪ ದುಂಡಮ್ಮ ಶೋಂ ಬೈಲಪ್ಪ ನಂಜುಂಡಪ್ಪ ಬಿನ್ ಚನ್ನೇಗೌಡ ಬೈರಲಿಂಗಯ್ಯ ಬಿನ್ ಚನ್ನೇಗೌಡ L.C.ಲಕ್ಷ್ಮಣಯ್ಯ ಬಿನ್ ಚನ್ನೇಗೌಡ ಕೆ ಮುನಿರಾಜು ಬಿನ್ ಲೇ ಇ ಕೃಷ್ಣಪ್ಪ	ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ					ಮುಟ್ಟಿ ಮುಟ್ಟಿ -- ತರಿ -- -- --	ಮಾವು ಬಾಳೆ # ಅಡಿಕೆ ಮಾವು # # ಮಾವು	4.00.00.00 3.00.00.00 0.00.00.00 2.05.00.00 1.00.00.00 0.00.00.00 0.00.00.00 2.35.00.00	0.00.00.00 0.00.00.00 0.00.00.00 0.00.00.00 0.00.00.00 0.00.00.00 0.00.00.00	4.00.00.00 3.00.00.00 0.00.00.00 2.05.00.00 1.00.00.00 0.00.00.00 0.00.00.00	ಬಾವಿ/ತೊಳವೆಬಾವಿ ಬಾವಿ/ತೊಳವೆಬಾವಿ 0.00 ಬಾವಿ/ತೊಳವೆಬಾವಿ 0.00 0.00			

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RTC DIGITALLY SIGNED BY : BASEERATH UNNISA ON 7/9/2020 1  
RTC UniqueNumber : I11FBD7D07CC649C

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ...  
ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70  
ಪಹಣಿಯ ನೈಜತೆಯನ್ನು http://landrecords.karnataka.gov.in/rtcverification ವೆಬ್ ಸೈಟಿನಲ್ಲಿ ಅಥವಾ KA BHOOMI <RTC UniqueNumber> ಟೈಪ್ ಮಾಡಿ 161 ಗೆ ಸಂದೇಶ ಕಳುಹಿಸಿ ಪರಿಶೀಲಿಸಬಹುದು  
Citizen may register their AADHAAR number and mobile number at www.landrecords.karnataka.gov.in to get SMS alerts about mutations on agricultural lands  
\* : ಬೆಳೆ ನಮೀಣ್ಣೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ

1. ಸರ್ವೆ ನಂಬರ್	3. ಪೇತುವಾರು		ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ		ರೂ. ಪೈ.		9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು			
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ)	ಪೂಟ್ ಖರಾಬ್ (ಬ)	ಉಳಿದದ್ದು	(ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ	ಒಟ್ಟು	ಹಕ್ಕುಗಳು :	ಋಣಗಳು :									
19*													RRT/CR/1208/03-04 ದಿ:21/01/04ರಂತೆ MR 4/90-91ರಂತೆ ಕಾಲಂ ನಂ.9ರಲ್ಲಿ ವಿಸ್ತೀರ್ಣ ಸರಿಪಡಿಸಿದೆ. ಉಪತಹಸೀಲ್ದಾರ್ ನಾಡಕಭೇರಿರವರ ಆದೇಶ ಸಂಖ್ಯೆ RRT/CR/1208/03-04 ದಿ:21/01/04ರಂತೆ MR 4/90-91ರಂತೆ ಕಾಲಂ ಸೂಚಿಬಿಡಿ ಮುದ್ರಿಕಾರಿಗಳ ಕಡತದ ಮೇರೆಗೆ RA/BN/No/147/2013-20 14 ದಿನಾಂಕ			
2. ಹಿಸಾಬ *																
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಪೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ								L.C.ಲಕ್ಷ್ಮಣಯ್ಯ ಬಿನ್ ಚನ್ನೇಗೌಡ	0.05.00.00	0	MR 4/2003-2004 -		
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸಂ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯು	ಒಟ್ಟು	ಕೆ ಮುನಿರಾಜು ಬಿನ್ ಲೇ ಇ ಕೃಷ್ಣಪ್ಪ	2.35.00.00					78	MR H5/2015-2016 16/11/2015 -
6. ಪಟಾಟ																
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರಗಳು																
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2		ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ವಿವರ		ಉಪ್ಪು, ತರಿ, ಬಾಗಾಯು 8	ಬೆಳೆಯ ಹೆಸರು 9	3. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆಗಳ ವಿವರ			ನೀರಾವರಿಯ ವಿವರ 13	ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
				ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7			ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12				
	ಲಕ್ಷ್ಮಮ್ಮ ಕೋಂ ಲೇಟ್ ನಂಜುಂಡಪ್ಪ		ಸ್ವಂತ						ಮಾವು	0.05.00.00		0.05.00.00				

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ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್, ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (RTC) ಫಾರಂ ನಂ.೧೬

Print Page No: 1/2

Valid from 29/07/2022 To Till Date

ಗ್ರಾಮ ನಮೂನೆ 2  
ತಾಲ್ಲೂಕು ಮೊಹರು

ತಾಲ್ಲೂಕು : ಬೆಂಗಳೂರು ಉತ್ತರ

ಹೋಬಳಿ : ದಾಸನಪುರ3

ಗ್ರಾಮ : ಮಲ್ಲನಂದ್ರೆ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

1. ಸರ್ವೆ ನಂಬರ್	3. ಬೇತುವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ ರೂ. ಪೈ.				9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು		
		ಹೆಸರು	ಸಂಖ್ಯೆ	ಅ	ಬ	ಕ	ಡ					ಹಕ್ಕುಗಳು :	ಋಣಗಳು :	
97*		9.26.00.00		(ಅ) ಭೂ ಕಂದಾಯ	12.84	(ಬ) ಜೋಡಿ	0.00	ರುದ್ರಯ್ಯ ಬಿನ್ ಬೈರಣ್ಣ	0.00.00.00	.	RR 289	ಉ.ವಿ.ರವರ ಆದೇಶ ಸಂಖ್ಯೆ RRT/BN/CR/4/09-10 ಹಾಗೂ MR12/93-94 ರಂತೆ ವಿಸ್ತೀರ್ಣ ದಾಖಲಿಸಿದೆ.	MR 9/2009-2010ಪ್ರಾ.ಕ್ಯ.ಪ .ಸ.ಬ್ಯಾ.ನಿ.ಸೂಂಢೇಕೊಪ್ಪರವರಿಗೆ ಆಧಾರ	
		0.14.00.00		(ಕ) ಸಸ್ಸುಗಳು	0.00	(ಡ) ನೀರಿನ ದರ	0.00	ರೇವಣ್ಣ ಬಿನ್ ಸಿದ್ದಯ್ಯ	1.00.00.00	.	MR 1/70-71			
		0.00.00.00						ಎನ್.ರುದ್ರಪ್ಪ ಬಿನ್ ಲೇ.ಸಿದ್ದಗಂಗಪ್ಪ	2.00.00.00	0	MR 10/2008-2009			
2. ಹಿಸಾಬ *		9.12.00.00			12.84						11/05/2009 -			
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಬೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ				ಪುಟ್ಟಸಿದ್ದಯ್ಯ ಬಿನ್ ಪ.ರೇವಯ್ಯ ಕೆಂಪಮ್ಮ ಬಿನ್ ಲೇಟ್ ಚಿಕ್ಕರುದ್ರಯ್ಯ	1.28.00.00	128	IHC 2/96-97	MR H15/2015-2016	28/01/2016 ಪಾತಿ		
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು								
ಕೆಂಪು														
6. ಪಟಾಟ														
ಸರ್ಕಾರಿ														

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ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ				ಫಲಮಯ ಸುಮಾರು 6	ಒಟ್ಟು, ತರಿ, ಬಾಗಾಯು 8	ಬೆಳೆಯ ಹೆಸರು 9	3. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆಗಳ ವಿವರ			ನೀರಾವರಿಯ ವಿವರ 13	ಏಕರಗೆ ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7				ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12				
2022-2023 ಮುಂಗಾರ	ರುದ್ರಯ್ಯ ಬಿನ್ ಬೈರಣ್ಣ	ಸ್ವಂತ	0.00.00.00				--	*	0.00.00.00	0.00.00.00	0.00.00.00		0.00			
	ರೇವಣ್ಣ ಬಿನ್ ಸಿದ್ದಯ್ಯ	ಸ್ವಂತ	1.00.00.00				ತರಿ	ನೀಬೆ	1.00.00.00	0.00.00.00	1.00.00.00		ಬಾವಿ/ಕೊಳವೆ/ಬಾವಿ			
	ಎನ್.ರುದ್ರಪ್ಪ ಬಿನ್ ಲೇ.ಸಿದ್ದಗಂಗಪ್ಪ	ಸ್ವಂತ	2.00.00.00				ಋಷಿ	ನೀಲಗಿರಿ	2.00.00.00	0.00.00.00	2.00.00.00		ಬಾವಿ/ಕೊಳವೆ/ಬಾವಿ			
	ಪುಟ್ಟಸಿದ್ದಯ್ಯ ಬಿನ್ ಪ.ರೇವಯ್ಯ	ಸ್ವಂತ	1.28.00.00				--	ನೀಬೆ	1.28.00.00	0.00.00.00	1.28.00.00		ಬಾವಿ/ಕೊಳವೆ/ಬಾವಿ			
	ಕೆಂಪಮ್ಮ ಬಿನ್ ಲೇಟ್ ಚಿಕ್ಕರುದ್ರಯ್ಯ	ಸ್ವಂತ	0.25.00.00				ಋಷಿ	ನೀಬೆ	0.25.00.00	0.00.00.00	0.25.00.00					
	ಗಂಗಮ್ಮ ಕೋಂ ಲೇ ಗಂಗಯ್ಯ	ಸ್ವಂತ	1.00.00.00				--	ನೀಬೆ	1.00.00.00	0.00.00.00	1.00.00.00					

RTC DIGITALLY SIGNED BY : M S NIRMALA ON 7/29/2022  
RTC UniqueNumber : 111FBD7D07C48F15

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ... ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70  
ಪಹಣಿಯ ನೈಜತೆಯನ್ನು http://landrecords.karnataka.gov.in/rtcverification ಬಳಸಿ ಸೈಟಿನಲ್ಲಿ ಅಥವಾ KA BHOOMI <RTC UniqueNumber> ಟೈಪ್ ಮಾಡಿ 161 ಗೆ ಸಂದೇಶ ಕಳುಹಿಸಿ ಪರಿಶೀಲಿಸಬಹುದು  
Citizen may register their AADHAAR number and mobile number at www.landrecords.karnataka.gov.in to get SMS alerts about mutations on agricultural lands  
\* : ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ

1. ಸರ್ವೆ ನಂಬರ್	3. ಪೇತುವಾರು		4. ಕಂದಾಯ ರೂ. ಪೈ.				9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ		ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ದೀತಿ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು								
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ	(ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು				ಹಿಂಗಾರು	ಬಾಗಾಯು	ಒಟ್ಟು	ಹಕ್ಕುಗಳು :	ಋಣಗಳು :				
97*							ಗಂಗಮ್ಮ ಕೋಂ ಲೇ ಗಂಗಯ್ಯ		1.00.00.00	10	MR H10/2018-2019 16/10/2018 ಪೌತಿ	ಉ ವಿ ಆದೇಶ ಸಂಖ್ಯೆ RA(BN)214/2019 ಮತ್ತು RRT(D) ವಿವಾದ 07/17-18 ರಂತೆ ದಾಕಲು ವಿ ತೆ ಆದೇಶ ಸಂಖ್ಯೆ RRT(ದ) CR 08/19-20 ರಂತೆ ದಾಕಲು ಉ ವಿ ಆದೇಶ ಸಂಖ್ಯೆ RA/BN/13/2022 ರಂತೆ ದಾಕಲು								
2. ಹಿಸಾಬ *			ಒಟ್ಟು				ನರಸಿಂಹಮೂರ್ತಿ ಬಿನ್ ಲೇಟ್ ಚನ್ನಪ್ಪಯ್ಯ		1.36.00.00	50	MR T5/2021-2022 27/10/2021 -									
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಪೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ				ರತ್ನಮ್ಮ ಕೋಂ ಲೇಟ್ ಎನ್ ರುದ್ರಪ್ಪ		0.25.00.00	50	MR T31/2021-2022 01/04/2022 -									
6. ಪಟಾಟ							ಪುಟ್ಟಮ್ಮ ಕೋಂ ಲೇಟ್ ರೇಣುಕಪ್ಪ		1.00.00.00	50	MR T2/2022-2023 29/07/2022 -									
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರಗಳು												3. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆ ವಿವರ								
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2		ಗೇಣಿಯ ವಿವರ				ಉಪ್ಪು, ತರಿ, ಬಾಗಾಯು 8			ಬೆಳೆಯ ಹೆಸರು 9			ನೀರಾವರಿಯ ವಿವರ 13			ಮಿಶ್ರ ಬೆಳೆಗಳ ಒಟ್ಟು 14		ಮಿಶ್ರಣದ ಹೆಸರು 15		ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
			ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7	ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12	ಮೂಲ 13	ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16						
	ನರಸಿಂಹಮೂರ್ತಿ ಬಿನ್ ಲೇಟ್ ಚನ್ನಪ್ಪಯ್ಯ		ಸ್ವಂತ	1.36.00.00		8	0.00.00.00	--	#	0.00.00.00	0.00.00.00	0.00.00.00		0.00						
	ರತ್ನಮ್ಮ ಕೋಂ ಲೇಟ್ ಎನ್ ರುದ್ರಪ್ಪ		ಸ್ವಂತ	0.25.00.00				--	#	0.00.00.00	0.00.00.00	0.00.00.00		0.00						
	ಪುಟ್ಟಮ್ಮ ಕೋಂ ಲೇಟ್ ರೇಣುಕಪ್ಪ		ಸ್ವಂತ	1.00.00.00					#											
	ಜಯಣ್ಣ ಬಿನ್ ಲೇಟ್ ರೇಣುಕಪ್ಪ		ಸ್ವಂತ	0.00.00.00					#											
	ವಿಶ್ವನಾಥ್ ಬಿನ್ ಲೇಟ್ ರೇಣುಕಪ್ಪ		ಸ್ವಂತ	0.00.00.00					#											



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ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್, ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (RTC) ಫಾರಂ ನಂ.೧೬

Print Page No: 1/4

Valid from 21/10/2021 To Till Date

ಗ್ರಾಮ ನಮೂನೆ 2  
ತಾಲೂಕು ಮೊಹರು

ತಾಲೂಕು : ಬೆಂಗಳೂರು ಉತ್ತರ

ಹೋಬಳಿ : ದಾಸನಪುರ3

ಗ್ರಾಮ : ಲಕ್ಷ್ಮೀನಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

1. ಸರ್ವೆ ನಂಬರ್	3. ಬೇತುವಾರು		4. ಕಂದಾಯ ರೂ. ಪೈ.		9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು		
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	ಎಕರೆ ಗುಂಟೆ ಆ	(ಅ) ಭೂ ಕಂದಾಯ	ರೂ. ಪೈ.					ಹಕ್ಕುಗಳು :	ಋಣಗಳು :	
21*	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	16.39.00.00	(ಅ) ಭೂ ಕಂದಾಯ	15.34	ಗೋವಿಂದಯ್ಯ ಬಿನ್ ಗಂಗಮನಿಯಪ್ಪ ರಾಮಯ್ಯ ಬಿನ್ ಲೇ. ಚನ್ನಪ್ಪ	2.35.00.00 2.30.00.00	21A		A/C NO 21B	MR 4/2011-2012MR 1/2010-2011 ಪ್ರಾ.ಕ್ಯ.ಪ.ನ.ಸಂ.ನಿ.ನೋ ಂಡತೊಪ್ಪ ರವರಿಗೆ 50000 ರೂಗಳಿಗೆ ಆದಾರ	
	ಪೂಟ್ ಖರಾಬ್ (ಅ)	0.05.00.00	(ಬಿ) ಜೋಡಿ	0.00							
	ಪೂಟ್ ಖರಾಬ್ (ಬಿ)	0.35.00.00	(ಕ) ಸಸ್ಸುಗಳು	0.00							
	ಉಳಿದದ್ದು	15.39.00.00	(ಡ) ನೀರಿನ ದರ	0.00							
2. ಹಿಸಾಬ	1		ಒಟ್ಟು	15.34							
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಬೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ				ಹುಚ್ಚಮನಿಯಪ್ಪ	2.00.00.00		ಉ.ತ RRT CR 322/05-06 ರಂತೆ ವಿಸ್ತೀರ್ಣ ದಾಖಲ್	MR T11/2021-2022MR T2/2019-2020;ಪ್ರಾಧಮಿ ಕ ಕೃಷಿ ಪತ್ತಿನ ಸಹಕಾರ ಸಂಘ ನಿಯಮಿತ ಇದರ
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು					
ಕೆಂಪು											
6. ಪಟಾಟ											
ಸರ್ಕಾರಿ											

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ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ವಿವರ		ಉಪ್ಪು, ತರಿ, ಬಾಗಾಯು 8	ಬೆಳೆಯ ಹೆಸರು 9	3. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆಗಳ ವಿವರ			ನೀರಾವರಿಯ ಮೂಲ 13	ಏಕರಿಗೆ ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7			ಅಮಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12				
2022-2023 ಮುಂಗಾರ	ಗೋವಿಂದಯ್ಯ ಬಿನ್ ಗಂಗಮನಿಯಪ್ಪ	ಸ್ವಂತ					ಋಷಿ	ನೀಲಗಿರಿ	2.35.00.00	0.00.00.00	2.35.00.00				
	ಗೋವಿಂದಯ್ಯ ಬಿನ್ ಗಂಗಮನಿಯಪ್ಪ	ಸ್ವಂತ					ಋಷಿ	ಸೀಬೆ	2.35.00.00		2.35.00.00	ಬಾವಿ/ತೊಳವೆ	ಬಾವಿ		
	ಗೋವಿಂದಯ್ಯ ಬಿನ್ ಗಂಗಮನಿಯಪ್ಪ	ಸ್ವಂತ					--	ಸವೋಟ	2.10.00.00	0.00.00.00	2.10.00.00	ತೊಳವೆ	ಬಾವಿ	0.00	
	ರಾಮಯ್ಯ ಬಿನ್ ಲೇ. ಚನ್ನಪ್ಪ	ಸ್ವಂತ					--	ಅಡಿಕೆ	2.30.00.00	0.00.00.00	2.30.00.00	ಬಾವಿ/ತೊಳವೆ	ಬಾವಿ	0.00	
	ಹುಚ್ಚಮನಿಯಪ್ಪ	ಸ್ವಂತ					ತರಿ	ತೆಂಗು	2.00.00.00	0.00.00.00	2.00.00.00	ಬಾವಿ/ತೊಳವೆ	ಬಾವಿ		
	ಗೋವಿಂದಯ್ಯ ಬಿನ್ ಲೇ.ಚನ್ನಪ್ಪ	ಸ್ವಂತ					ತರಿ	ನೀಲಗಿರಿ	2.35.00.00	0.00.00.00	2.35.00.00				
	ಗೋವಿಂದಯ್ಯ ಬಿನ್ ಲೇ.ಚನ್ನಪ್ಪ	ಸ್ವಂತ					--	ಸವೋಟ	2.10.00.00	0.00.00.00	2.10.00.00	ತೊಳವೆ	ಬಾವಿ	0.00	
	ಹುಚ್ಚಬೈರಯ್ಯ ಬಿನ್ ಗಂಗಮನಿಯಪ್ಪ	ಸ್ವಂತ					ತರಿ	ಮಾವು	2.10.00.00	0.00.00.00	2.10.00.00	ಬಾವಿ/ತೊಳವೆ	ಬಾವಿ		

RTC DIGITALLY SIGNED BY : M S NIRMALA ON 10/21/2021

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ...

RTC UniqueNumber : 111FBD7D07CA313C  
ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ಪಹಣಿಯ ನೈಜತೆಯನ್ನು http://landrecords.karnataka.gov.in/rtcverification ವೆಬ್ ಸೈಟಿನಲ್ಲಿ ಅಥವಾ KA BHOOMI <RTC UniqueNumber> ಟೈಪ್ ಮಾಡಿ 161 ಗೆ ಸಂದೇಶ ಕಳುಹಿಸಿ ಪರಿಶೀಲಿಸಬಹುದು

Citizen may register their AADHAAR number and mobile number at www.landrecords.karnataka.gov.in to get SMS alerts about mutations on agricultural lands

\* : ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ

ತಾಲ್ಲೂಕು : ಬೆಂಗಳೂರು ಉತ್ತರ ಹೋಬಳಿ : ದಾಸನಪುರ 3 ಗ್ರಾಮ : ಲಕ್ಷ್ಮೀನಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

1. ಸರ್ವೆ ನಂಬರ್ 21*	3. ಪೇಶುವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು		ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ ರೂ. ಪೈ. (ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸುಗಳ (ಡ) ನೀರಿನ ದರ			9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು						
	ಹಕ್ಕುಗಳು :		ಋಣಗಳು :															
2. ಹಿಸಾಬ್ 1					ಒಟ್ಟು							ಪರವಾಗಿ ಸಿ.ಇ.ಟಿ . ;75000;ಪ್ರಾಥಮಿಕ ಕೃಷಿ ಪತ್ತಿನ ಸಹಕಾರ ಸಂಘ ನಿಯಮಿತ ಇದರ ಪರವಾಗಿ ಸಿ.ಇ.ಟಿ ;75000						
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಪೇಶುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ								ಹುಚ್ಚಬೈರಯ್ಯ ಬಿನ್ ಗಂಗಮ್ಮನಿಯಪ್ಪ ಲಕ್ಷ್ಮಮ್ಮ ಕೋಂ ತಿಮ್ಮರಾಯಪ್ಪ ಮುನಿಬೈರಪ್ಪ ಬಿನ್ ಲೇಟ್.ತಿಮ್ಮರಾಯಪ್ಪ		2.10.00.00 0.03.00.00 1.34.08.00		IHC 461/83-84 MR 12/98-99 MR 21/2004-2005 ವಿಭಾಗ		MR 10/2008-2009 MR T8/2019-2020;ಪ್ರಾಥಮಿ	
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು										
6. ಪಟಾನ್																		

12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರಗಳು

ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ವಿವರ			ಬಾಡಿಯು, ತರಿ, ಬೆಳೆಯ ಹೆಸರು 9	ಅಮಲ್ಯ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12	ನೀರಾವರಿಯ ಮೂಲ 13	ವಿದ್ಯುತ್ ಉತ್ಪಾದನೆ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7	ಬಾಡಿಯು 8								
	ಲಕ್ಷ್ಮಮ್ಮ ಕೋಂ ತಿಮ್ಮರಾಯಪ್ಪ	ಸ್ವಂತ							0.00.00.00	0.00.00.00	0.00.00.00		0.00		
	ಮುನಿಬೈರಪ್ಪ ಬಿನ್ ಲೇಟ್.ತಿಮ್ಮರಾಯಪ್ಪ	ಸ್ವಂತ						# ಅಡಿಕೆ	1.34.08.00	0.00.00.00	1.34.08.00	ಬಾವಿ/ಕೊಳವೆ/ಬಾವಿ			
	ಚಂದ್ರಪ್ಪ ಬಿನ್ ಲೇಟ್.ತಿಮ್ಮರಾಯಪ್ಪ	ಸ್ವಂತ						ತೆಂಗು	1.28.08.00	0.00.00.00	1.28.08.00	ಬಾವಿ/ಕೊಳವೆ/ಬಾವಿ			
	ಕಮಲಮ್ಮ ಬಿನ್ ಲೇಟ್.ತಿಮ್ಮರಾಯಪ್ಪ	ಸ್ವಂತ						#	0.00.00.00	0.00.00.00	0.00.00.00		0.00		
	ಸರೋಜಮ್ಮ ಕೋಂ ಲೇ ಕರೇಬೈರಪ್ಪ	ಸ್ವಂತ						# ಅಡಿಕೆ	1.28.08.00	0.00.00.00	1.28.08.00	ಬಾವಿ/ಕೊಳವೆ/ಬಾವಿ			
	ಗೋವಿಂದಯ್ಯ	ಸ್ವಂತ						#	0.00.00.00	0.00.00.00	0.00.00.00		0.00		
	ರಾಮಯ್ಯ	ಸ್ವಂತ						#	0.00.00.00	0.00.00.00	0.00.00.00		0.00		

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ತಾಲೂಕು : ಬೆಂಗಳೂರು ಉತ್ತರ

ಹೋಬಳಿ : ದಾಸನಪುರ3

ಗ್ರಾಮ : ಲಕ್ಷ್ಮೀನಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

1. ಸರ್ವೆ ನಂಬರ್	3. ಪೇತುವಾರು		ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ		ರೂ. ಪೈ.		9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ		ಖಾತೆ ನಂ.		10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ		11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಋಣಗಳು			
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು				(ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸಸ್ಯಗಳು (ಡ) ನೀರಿನ ದರ											ಹಕ್ಕುಗಳು :		ಋಣಗಳು :			
21*																		ಕ ಸೃಷಿ ಪತ್ತಿನ ಸಹಕಾರ ಸಂಘ ನಿಯಮಿತ ಇದರ ಪರವಾಗಿ ಮು: ಕಾ: ನಿರ್ವಹಣಾಧಿಕಾರಿಗಳು . ;50000			
2. ಹಿಸಾಬ	1				ಒಟ್ಟು																
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಪೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ																		
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯು	ಒಟ್ಟು													
6. ಪಟಾಟ									ಚಂದ್ರವ್ವ ಬಿನ್ ಲೇಟ್.ತಿಮ್ಮರಾಯಪ್ಪ ಕಮಲಮ್ಮ ಬಿನ್ ಲೇಟ್.ತಿಮ್ಮರಾಯಪ್ಪ ಸರೋಜಮ್ಮ ಕೋಂ ಲೇ ಕರೇಬೈರಪ್ಪ			1.28.08.00 0.01.08.00 1.28.08.00		1 1		MR 21/2004-2005 ವಿಭಾಗ MR 21/2004-2005 ವಿಭಾಗ MR H17/2014-2015		MR T1/2015-2016  MR			
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರಗಳು												13. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬಳಕೆಗಳ ವಿವರ									
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2		ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಗುಣಮಟ್ಟ		ಸುಪ್ಪಿ, ತರಿ, ಬಾಗಾಯು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಅಮಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12	ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16					
	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5		ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7																
	ಗೋವಿಂದಯ್ಯ ಹುಚ್ಚಬೈರಯ್ಯ ಲಕ್ಷ್ಮಮ್ಮ		ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ							0.00.00.00	0.00.00.00	0.00.00.00		0.00							
										0.00.00.00	0.00.00.00	0.00.00.00		0.00							
										0.00.00.00	0.00.00.00	0.00.00.00		0.00							

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ತಾಲ್ಲೂಕು : ಬೆಂಗಳೂರು ಉತ್ತರ ಹೋಬಳಿ : ದಾಸನಪುರ3

ಗ್ರಾಮ : ಲಕ್ಷ್ಮೀನಹಳ್ಳಿ

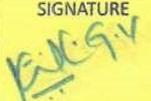
ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

1. ಸರ್ವೆ ನಂಬರ್	3. ಪೇತುವಾರು		ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ		ರೂ. ಪೈ.		9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ		11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಯುಣಗಳು			
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು				(ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ									17/03/2015 ಪಾತಿ		ಹಕ್ಕುಗಳು :	ಯುಣಗಳು :		
21*	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು				(ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ									17/03/2015 ಪಾತಿ		ಹಕ್ಕುಗಳು :	ಯುಣಗಳು :		
2. ಹಿಸಾಬ	1				ಒಟ್ಟು												6/2011-2012 ಪ್ರಾ.ಕೃ.ಪ .ಸ.ನಂ.ನಿ.ನೊಂದೆತೊಪ್ಪ ರವರಿಗೆ 40000 ರೂಗಳಿಗೆ ಆದಾರ		
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಪೇತುವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ																
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು											
6. ಪಟಾಳ																			
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರಗಳು															13. ಭೂಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬಳಕೆಗಳ ವಿವರ				
ವರ್ಷ ಮತ್ತು ಕಾಲ	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2		ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ		ಉಪ್ಪು, ತರಿ, ಬಾಗಾಯ್ತು	ಬೆಳೆಯ ಹೆಸರು	ಅಮಿಶ್ರ	ಮಿಶ್ರ	ಒಟ್ಟು	ನೀರಾವರಿಯ ಮೂಲ 13	ಏಕೆಗೆ ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16			
1				ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7	8	9	10	11	12	13	14	15	16			

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# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **001**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: <b>12/6/21</b>		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KADIAH1669</b>		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>3670</b>
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO.            TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>12</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>12</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>12</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

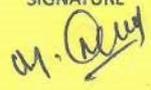
# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO **002**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>12/06/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: <b>KA01AH1669</b>			
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>3940</b>	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO.            TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>06</b>	DAY <b>12</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>06</b>	DAY <b>12</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH <b>06</b>	DAY <b>12</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **003**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>13 / 06 / 2021</b>		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KA01AHT1669</b>		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>4330</b>
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION				
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>13</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>13</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>13</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **004**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>13/06/2021</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:   7. VEHICLES REGISTRATION NO.: <b>KA01AH 1669</b>
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8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

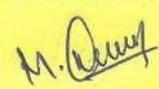
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>3580</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
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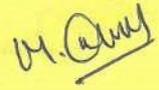
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>13</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>13</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

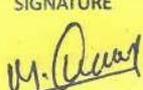
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>13</b>	YEAR <b>21</b>
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

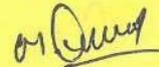
# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **005**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>15/06/2021</b>	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:  <b>KA01AH1669</b>	
		7. VEHICLES REGISTRATION NO.: <b>KA01AH1669</b>	
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF	
		13. SOLID SEMI. SOLID SLUDGE ONLY TARI' SL'	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UN... Y NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED A CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REG'			
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIG	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF			
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		DAY <b>15</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CO. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM. TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

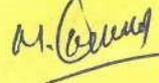
# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **005**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>15/06/2021</b>		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  <b>KA01AH1669</b>		
		7. VEHICLES REGISTRATION NO.: <b>KA01AH1669</b>		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>3780</b>
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION				
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>15</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>15</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>15</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO. 006

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 15.06.2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO.:			
		7. VEHICLES REGISTRATION NO.: KAN1A H-1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3500	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 25	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

12:04:00

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **007**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>17/06/2021</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:  <b>KA01AH1657</b>
		7. VEHICLES REGISTRATION NO.:

8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>3860</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO.	15. CONTAINERS TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
				KGS	

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>17</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>17</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

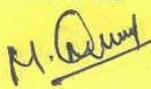
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP 50 MLD, STP, Kadabesnahalli, C/o. BWSSB, Survey No. 162, VA TECH WABAG LTD.	SIGNATURE 	MONTH <b>06</b>	DAY <b>17</b>	YEAR <b>21</b>
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: 008

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>15/06/2021</b>		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KAC1AH 1669</b>		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		
		<b>4030</b> KGS <del>5030</del>		
		13. SOLID SEMI. SOLID ONLY TARLY SLUDGE SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION				
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT. 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>16</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>16</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>16</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **009**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>16/06/2021</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:   7. VEHICLES REGISTRATION NO.: <b>KA01AH1669</b>
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8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>3940</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
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19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION	1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.
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20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>16</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>16</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP <b>WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>16</b>	YEAR <b>21</b>
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- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: 010

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 17/06/2021
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  7. VEHICLES REGISTRATION NO.: KASJA 3912
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8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4160
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.
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19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 17	YEAR 21
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 17	YEAR 21
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kadabeesinahalli, C/O. BWSSB, Survey No. 162, MATHURAHALLI	SIGNATURE 	MONTH 06	DAY 17	YEAR 21
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

12/06/2021

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **011**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 19/06/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA01AH1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4900	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesināhālli, BANGALURU		SIGNATURE 	MONTH 06	DAY 19	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

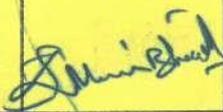
# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **012**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 19/06/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KAS3A3912			
8. DESIGNATION FACILITY NAME & SITE BWSSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4090	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Venkatesh</i>	MONTH 06	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Venkatesh</i>	MONTH 06	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinghalli, BENGALURU		SIGNATURE <i>[Signature]</i>	MONTH 06	DAY 19	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **013**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>20/6/21</b>		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KAOIAH 1669</b>		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>4250</b>
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION				
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>06</b>	DAY <b>20</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>06</b>	DAY <b>20</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>VA TECH WABAG LTD</b> C/O. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>06</b>	DAY <b>20</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: 014

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 20/06/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA-10111669			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.: KA-83-A			
		10. FACILITY'S PHONE: 3912			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3500	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Venkat...</i>	MONTH 06	DAY 20	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Venkat...</i>	MONTH 06	DAY 20	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabaesinahalli, BENGALURU		SIGNATURE <i>[Signature]</i>	MONTH 06	DAY 20	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

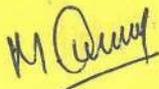
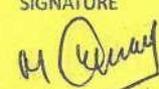
# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **015**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 22/06/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA 01BH 1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.: KA 53 11			
		10. FACILITY'S PHONE: 3312			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS	
				3900	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE: THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Verkaleshast</i>	MONTH 06	DAY 22	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Verkaleshast</i>	MONTH 06	DAY 22	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabaesinahalli, BENGALURU		SIGNATURE <i>[Signature]</i>	MONTH 06	DAY 22	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **016**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>29/06/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KAS3A3912</b>			
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>3990</b>	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>06</b>	DAY <b>30</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>06</b>	DAY <b>30</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VA TECH WABAG LTD</b> C/o. BWSSB, Survey No. 50 MLD, STP, Kalyan Nagar, Bengaluru		SIGNATURE 	MONTH <b>06</b>	DAY <b>30</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

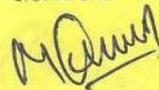
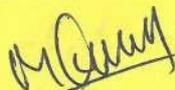
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **017**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>21/06/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KA01 AH 1669</b>			
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>4090</b>	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>06</b>	DAY <b>30</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>06</b>	DAY <b>30</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/O. BWSSB, Survey No. 162, 50 MLD. STP, Kadabene, BANGALURU		SIGNATURE 	MONTH <b>06</b>	DAY <b>30</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **018**

15/07/2021  
1000/1000

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>02/07/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: <b>KA53A3912</b>			
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>4580</b>	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>07</b>	DAY <b>01</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>07</b>	DAY <b>01</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162 50 MLD, STP, Kadapa		SIGNATURE 	MONTH <b>07</b>	DAY <b>01</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

5051/02/15051  
 BANGALORE SOUTH ZONE BBMP  
 CHIKKANAGAMANGALA SWM PLANT

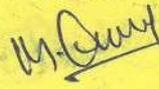
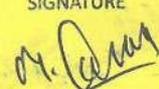
**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **019**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 02/07/2001		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE  BWSSBTP'S		7. VEHICLES REGISTRATION NO.: KARNATAKA		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION  DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11190	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
18. WASTE CATEGORY NO.		19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.	
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>[Signature]</i>		MONTH DAY YEAR 07 02 21	
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>[Signature]</i>		MONTH DAY YEAR 07 02 21	
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD, STP, Kadabespete, BANGALURU		SIGNATURE <i>[Signature]</i>		MONTH DAY YEAR 07 02 21	
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER. 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **020**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>03/07/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>KAO1 AA 1669</b>			
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>42.40</b>	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>07</b>	DAY <b>03</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>07</b>	DAY <b>03</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VAITECH WABAG LTD.</b> 50. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH <b>07</b>	DAY <b>03</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **021**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>31/7/21</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:  <b>KR01AN1669</b>
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8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>3970</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	

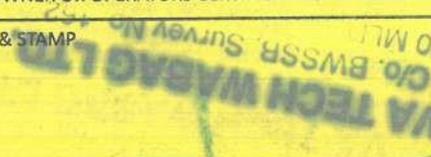
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION	1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.
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20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>07</b>	DAY <b>03</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>07</b>	DAY <b>03</b>	YEAR <b>21</b>

22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP 	SIGNATURE 	MONTH <b>07</b>	DAY <b>03</b>	YEAR <b>21</b>

- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

31/151

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **022**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 04/07/2021
		3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:
		7. VEHICLES REGISTRATION NO.: KNO1A111669

8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4280
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE Alamdasg6	MONTH 07	DAY 04	YEAR 21
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE Alamdasg6	MONTH 07	DAY 04	YEAR 21
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 152 50 MLD, STP, Kadabesahalli	SIGNATURE	MONTH 07	DAY 04	YEAR 21
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 023

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 04/07/2021
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  
		7. VEHICLES REGISTRATION NO.: KAOTAH 1669

8. DESIGNATION FACILITY NAME & SITE <b>BWSSBTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>4370</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE <i>Alamsafo</i>	MONTH <b>07</b>	DAY <b>04</b>	YEAR <b>2021</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE <i>Alamsafo</i>	MONTH <b>07</b>	DAY <b>04</b>	YEAR <b>2021</b>
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP	SIGNATURE	MONTH	DAY	YEAR

1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.  
 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER  
 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **024**

07/07/2021

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>07/07/2021</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:  
		7. VEHICLES REGISTRATION NO.: <b>KA01AA1669</b>

8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>4260</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	

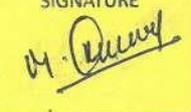
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>07</b>	DAY <b>05</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>07</b>	DAY <b>05</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesihahalli, BENGALURU	SIGNATURE 	MONTH <b>07</b>	DAY <b>05</b>	YEAR <b>21</b>
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

02/05/2021

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **025**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 05/07/2021
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  KA01AH 1669
		7. VEHICLES REGISTRATION NO.:

8. DESIGNATION FACILITY NAME & SITE  BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION  DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS  4540
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
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19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 05	YEAR 21
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 05	YEAR 21
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kadabeesinahalli, C/o. BWSSB, Survey No. 162, VA TECH WABAG LTD.	SIGNATURE 	MONTH 07	DAY 05	YEAR 21
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

02/07/2021

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 026

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **026**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 06/07/2021
		3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  
		7. VEHICLES REGISTRATION NO.: KPC 1AH1669

8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4660
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 06	YEAR 21
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 06	YEAR 21
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH 07	DAY 06	YEAR 21
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

02/07/2021

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **027**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 17/07/2021
		3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  7. VEHICLES REGISTRATION NO.:
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8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE	MONTH 07	DAY 17	YEAR 21
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE	MONTH 07	DAY 17	YEAR 21
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BANGALURU	SIGNATURE	MONTH 07	DAY 17	YEAR 21
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **028**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>17/07/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.:			
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>5</b>	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>07</b>	DAY <b>17</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>07</b>	DAY <b>17</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>CH WABAG LTD.</b> BWSSB, Survey No. 162, MLD, STP, Kadabeesinahalli,		SIGNATURE 	MONTH <b>07</b>	DAY <b>17</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

4/04/2021

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **029**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 18/02/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		7. VEHICLES REGISTRATION NO.: KP01A4 1449		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS 5090	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
				16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP 50 MLD. STP, Kadabeesnahalli, C/O. BWSSB, Survey No. 152,		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **030**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 18/12/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KAS3A 319			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11740	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP 50 MLD. STP, Kadabene C/o. BWSSB, Survey No. 162 TECH WABAG LTD		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **031**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 11/07/21
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  7. VEHICLES REGISTRATION NO.: KA 52A 3912
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8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4580
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO.	TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
				KGS	

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
3. 4580 09:15 AM

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP	SIGNATURE	MONTH	DAY	YEAR
B.B.M.P SEWAGE WASTE MANAGEMENT		07	19	21

21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP	SIGNATURE	MONTH	DAY	YEAR
BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		07	19	21

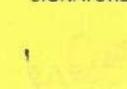
22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP	SIGNATURE	MONTH	DAY	YEAR
VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD, STP, Kadabesinhalli, BENGALURU		07	19	21

1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **032**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>11/07/24</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  <b>TANKER</b>		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: <b>KACIAH 1669</b>	
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>3680</b>	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>07</b>	DAY <b>19</b>	YEAR <b>24</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>07</b>	DAY <b>19</b>	YEAR <b>24</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP		SIGNATURE 	MONTH <b>07</b>	DAY <b>19</b>	YEAR <b>24</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**  
 (INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **033**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 20/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: KA 53A 3912	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11390	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 M.D. STP, Kadabeesnahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **034**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE <i>20/07/21</i>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: <i>KA 01-94 160</i>			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS <i>4230</i>	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO.            TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>M. B. M. P.</i>	MONTH <i>07</i>	DAY <i>20</i>	YEAR <i>21</i>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>M. B. M. P.</i>	MONTH <i>07</i>	DAY <i>20</i>	YEAR <i>21</i>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE <i>WABAG</i>	MONTH <i>07</i>	DAY <i>20</i>	YEAR <i>21</i>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**  
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **035**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>21/07/2021</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:  <b>KA53A3912</b>
		7. VEHICLES REGISTRATION NO.:

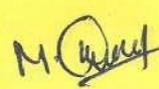
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>5380</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

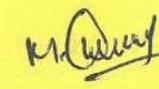
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION	1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.
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20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>07</b>	DAY <b>21</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>07</b>	DAY <b>21</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> Co. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH <b>07</b>	DAY <b>21</b>	YEAR <b>21</b>
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- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **036**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 21/07/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		7. VEHICLES REGISTRATION NO.: KA01AA1464		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3800	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
16. TOTAL QUANTITY		17. UNIT WT/VOL		18. WASTE CATEGORY NO.	
		KGS			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 21	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 21	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 21	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

**DOMESTIC/SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **037**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 07/07/2021
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:  7. VEHICLES REGISTRATION NO.: KAS3A 3912
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8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>5060</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
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19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION	1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.
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20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE <i>Alamdafo</i>	MONTH <b>07</b>	DAY <b>22</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE <i>Alamdafo.</i>	MONTH <b>07</b>	DAY <b>22</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP <b>WABAG LTD.</b> C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE <i>[Signature]</i>	MONTH <b>07</b>	DAY <b>22</b>	YEAR <b>21</b>
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- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

**DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM**

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **038**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 23/07/21		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA 53 A 39 2		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS 4610
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 23	YEAR 2021
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 23	YEAR 2021
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>WABAG LTD.</b> WSSB, Survey No. 162, 50 MLD. STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH 07	DAY 28	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: 039

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 23/07/2021				
		3. MANIFEST DOCUMENT NO. :				
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:		
				7. VEHICLES REGISTRATION NO.: KA01AH1669		
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:				
		10. FACILITY'S PHONE:				
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS A240		
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY		
				17. UNIT WT/VOL KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.						
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 		MONTH 07	DAY 23	YEAR 2021
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS						
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 		MONTH 07	DAY 23	YEAR 2021
22. DISCREPANCY NOTE SPACE						
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED						
TYPED NAME & STAMP VA TECH WABAG LTD. C/o B.B.M.P. Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BANGALORE		SIGNATURE 		MONTH 07	DAY 23	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.						

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO **040**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 24/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
				7. VEHICLES REGISTRATION NO.: K101BH1664	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4430	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 24	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 24	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 24	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **041**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 24/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KI 53N 390			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4770	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
18. WASTE CATEGORY NO.					
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE Abundago	MONTH 07	DAY 24	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE Abundago	MONTH 07	DAY 24	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP WABAG L.I.U. SR. Survey No. 162, eesinahalli.		SIGNATURE 	MONTH 07	DAY 24	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **042**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : <b>26/7/21</b>
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:  <b>KAO1AH1669</b>
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8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

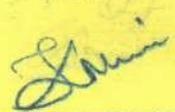
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>	12. TOTAL QUALITY OF	KGS <b>4540</b>
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
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19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>07</b>	DAY <b>26</b>	YEAR <b>21</b>
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>07</b>	DAY <b>26</b>	YEAR <b>21</b>
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kadabeesmahalli C/O. BWSSB, Survey No. 162, BANGALORE SOUTH ZONE BBMP	SIGNATURE 	MONTH <b>07</b>	DAY <b>26</b>	YEAR <b>21</b>
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

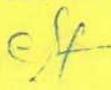
# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO. 043

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE <u>26/07/21</u>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <u>KR01AH1669</u>			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS <u>3990</u>	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO.            TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <u>[Signature]</u>	MONTH <u>07</u>	DAY <u>26</u>	YEAR <u>21</u>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <u>[Signature]</u>	MONTH <u>07</u>	DAY <u>26</u>	YEAR <u>21</u>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <u>[Stamp: C/O BWSSB, Survey No. 102, Kadabeesanahalli, 50 MLD, S.P., Kadabeesanahalli, Bengaluru]</u>		SIGNATURE <u>[Signature]</u>	MONTH <u>07</u>	DAY <u>26</u>	YEAR <u>21</u>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **044**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: <b>25/07/07</b>		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  <b>TANKER</b>	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: <b>K A 25 P 3911</b>		
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF		KGS <b>4250</b>
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL  KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH <b>07</b>	DAY <b>25</b>	YEAR <b>07</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH <b>07</b>	DAY <b>25</b>	YEAR <b>07</b>
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP <b>A TECH WABAG LTD.</b> C/o. BWSSB, Survey No. 362, 50 MLD, STP, Kadabeesinahalli V 09 BENGALURU	SIGNATURE 	MONTH <b>07</b>	DAY <b>25</b>	YEAR <b>07</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **045**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 25/07/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA52A2913			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11180	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 25	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 25	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP WABAG LTD. C/o. BWSSB, Survey No. 162, 5G MLD, STP, Kadabaesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 25	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

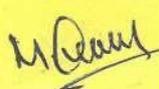
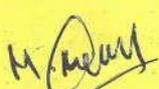
# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **046**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 27/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KAC 144 1667			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 2170	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 27	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 27	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP BENGALURU 50 MLD. STP, Kadabeesmahalli, C/o. BWSSB, Survey No. 162, VA TECH WABAG LTD.		SIGNATURE 	MONTH 07	DAY 27	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **047**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>27/09/2021</b>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  <b>TANKER</b>		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: <b>KA52A3712</b>	
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>			9. FACILITY'S REGISTRATION NO.:		
			10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>			12. TOTAL QUALITY OF		KGS <b>4520</b>
			13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
				KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <b>07</b>	DAY <b>27</b>	YEAR <b>21</b>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <b>07</b>	DAY <b>27</b>	YEAR <b>21</b>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP <b>VA TECH WABAG LTD.</b> C/O. BWSSB, Survey No. 162, 50 ML D. STP, Kadabes, Bengaluru		SIGNATURE 	MONTH <b>07</b>	DAY <b>27</b>	YEAR <b>21</b>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **048**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 28/07/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:
		7. VEHICLES REGISTRATION NO.: 28 01 AH 1669		
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS
				3800
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL
				KGS
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.		
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE	MONTH	DAY
			07	28
				21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE	MONTH	DAY
			07	28
				21
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP C/O. BWSSB, Survey No. 152, W. TECH VABAGL		SIGNATURE	MONTH	DAY
			07	28
				21

- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

# DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **049**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 28/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE  TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA101A44669			
8. DESIGNATION FACILITY NAME & SITE  BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION  DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS	
				3830	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL  KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP  B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH  07	DAY  28	YEAR  21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH  07	DAY  28	YEAR  21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP  C/O. BWSSB Survey No. 102 50 MLD. STP, Kadabesahalli, BENGALURU		SIGNATURE 	MONTH  07	DAY  28	YEAR  21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

# DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE ) NO: **050**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <b>29/7/2001</b>	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE  TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: <b>KAD1A111669</b>	
8. DESIGNATION FACILITY NAME & SITE <b>BWSSBSTP'S</b>		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION <b>DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED</b>		12. TOTAL QUALITY OF	
		KGS <b>3900</b>	
		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL
			KGS
18. WASTE CATEGORY NO.			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION			
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.			
TYPED NAME & STAMP <b>B.B.M.P</b> SEWAGE WASTE MANAGEMENT	SIGNATURE <i>Abhishek</i>	MONTH <b>07</b>	DAY <b>29</b>
YEAR <b>01</b>			
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE <i>Abhishek</i>	MONTH <b>07</b>	DAY <b>29</b>
YEAR <b>01</b>			
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED			
TYPED NAME & STAMP <b>VA TE WABAG LID.</b> C/o. BWSSB, Survey No. 162, 59 MLD, STP, Kadabeesinahalli, BANGALORE	SIGNATURE <i>[Signature]</i>	MONTH <b>07</b>	DAY <b>29</b>
YEAR <b>01</b>			
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

## WASTE MANIFEST

Date: 01-10-2024

1. Name and address of the party <b>BBMP MSW PROJECT                  PLANT MANAGER                  CHIKKANAGAMANGALA</b>		2. Parties Reg. No.:	
		3. Manifest Document No.: 01 102400003	
4. Transporters Name & Mailing address (Including Phone No.) Sri Balaji Enterprises, NO.265,1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095		5. Type of Vehicle › Truck › <b>Tanker</b> › Special Vehicle	
8. Designated CETP Name & site address GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT		7. Vehicle Reg. No.: KA-01-A4-0309	
		9. Consent Order No: AW- 334364 Consent valid up to 30/06/2026	
11. Waste description:  <b>Leachants</b>		12. Total quantity of waste (Kgs):  21,500	
14. Description of waste: Liquid Waste		15. Containers TC	
16. Total Quantity (Kgs):		17. Unit (weight/Volume) 21500 Kgs	
18. Special handling instructions Avoid direct contact with skin.			
19. <b>Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		Signature Hte <b>BBMP PLANT MANAGER</b>	
20. Transporters acknowledgement of receipt of materials			
Sri Balaji Enterprises Adress and phone no		Signature PLANT MANAGER Chikkanagamangala	
Typed name & stamp		Balaji Enterprises/Adress and sign Signature	
21. Discrepancy note space			
22. CETP operators certification of receipt of waste GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur			
Typed name & stamp		Signature 	

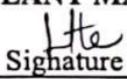
## WASTE MANIFEST

Date: 15-10-2024

<b>1. Name and address of the party</b> <b>BBMP MSW PROJECT</b> <b>PLANT MANAGER</b> <b>CHIKKANAGAMANGALA</b>		<b>2. Parties Reg. No.:</b>	
		<b>3. Manifest Document No.:</b> 01/02400026	
<b>4. Transporters Name &amp; Mailing address</b> (Including Phone No.) Sri Balaji Enterprises, NO.265, 1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095		<b>5. Type of Vehicle</b> › Truck › <b>Tanker</b> › Special Vehicle	
<b>8. Designated CETP Name &amp; site address</b> GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT		<b>6. Transporters Reg. No.:</b> P.G.D.C.No.KA- 02/GV/454/2004-05	
		<b>7. Vehicle Reg. No.:</b> KA01AG809	
<b>11. Waste description:</b>  <b>Leachants</b>		<b>9. Consent Order No:</b> AW- 334364 Consent valid up to 30/06/2026	
		<b>10. Factory Phone No.:</b> 9480482955	
<b>12. Total quantity of waste (Kgs):</b>  21370		<b>13. Consistency:</b> • Solid • Liquid • Oily • Semi-solid • Tarry • Sludge • Slurry	
<b>14. Description of waste:</b> Liquid Waste		<b>15. Containers</b>  TC	
<b>16. Total Quantity (Kgs):</b>		<b>17. Unit (weight/Volume)</b>  21370 Kgs	
<b>18. Special handling instructions</b> Avoid direct contact with skin.			
<b>19. Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		<b>BBMP PLANT MANAGER</b>  Signature PLANT MANAGER Chikkanagamangala	
<b>20. Transporters acknowledgement of receipt of materials</b>  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		Balaji Enterprises Adress and sign  Signature	
<b>21. Discrepancy note space</b>			
<b>22. CETP operators certification of receipt of waste</b> GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

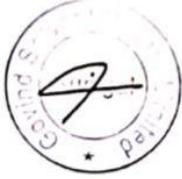
## WASTE MANIFEST

Date: 27-11-2024

<b>1. Name and address of the party</b> BBMP MSW PROJECT PLANT MANAGER CHIKKANAGAMANGALA		<b>2. Parties Reg. No.:</b>  <b>3. Manifest Document No.:</b> 01 112400076	
<b>4. Transporters Name &amp; Mailing address</b> (Including Phone No.) Sri Balaji Enterprises, NO.265,1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095	<b>5. Type of Vehicle</b> › Truck › Tanker › Special Vehicle	<b>6. Transporters Reg. No.:</b> P.G.D.C.No.KA-02/GV/454/2004-05  <b>7. Vehicle Reg. No.:</b> KA-01-AU-0309	
<b>8. Designated CETP Name &amp; site address</b> GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			<b>9. Consent Order No:</b> AW- 334364 Consent valid up to 30/06/2026  <b>10. Factory Phone No.:</b> 9480482955
<b>11. Waste description:</b>  Leachants		<b>12. Total quantity of waste (Kgs):</b>  21810	<b>13. Consistency:</b> ◦ Solid ◦ Liquid ◦ Oily ◦ Semi-solid ◦ Tarry ◦ Sludge ◦ Slurry
<b>14. Description of waste:</b> Liquid Waste	<b>15. Containers</b>  TC	<b>16. Total Quantity (Kgs):</b>	<b>17. Unit (weight/Volume)</b>  21810 Kgs
<b>18. Special handling instructions</b>	Avoid direct contact with skin.		
<b>19. Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		<b>BBMP PLANT MANAGER</b>  Signature	
<b>20. Transporters acknowledgement of receipt of materials</b>  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		PLANT MANAGER Chikkanagamangala  Balaji Enterprises Adress and sign Signature	
<b>21. Discrepancy note space</b>			
<b>22. CETP operators certification of receipt of waste</b> GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

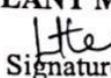
## WASTE MANIFEST

Date: 14-11-2024

1. Name and address of the party <b>BBMP MSW PROJECT                  PLANT MANAGER                  CHIKKANAGAMANGALA</b>		2. Parties Reg. No.:  3. Manifest Document No.: 01 112400044	
4. Transporters Name & Mailing address (Including Phone No.) Sri Balaji Enterprises, NO.265, 1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095	5. Type of Vehicle › Truck › Tanker › Special Vehicle	6. Transporters Reg. No.: P.G.D.C.No.KA-02/GV/454/2004-05  7. Vehicle Reg. No.: KD-01-AC-0309	
8. Designated CETP Name & site address GOVIND SOLVENTS PVT. LTD. 19P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			9. Consent Order No: AW- 334364 Consent valid up to 30/06/2026  10. Factory Phone No.: 9480482955
11. Waste description:  <b>Leachants</b>		12. Total quantity of waste (Kgs):  <b>21670</b>	13. Consistency: • Solid • Liquid • Oily • Semi-solid • Tarry • Sludge • Slurry
14. Description of waste: Liquid Waste	15. Containers  TC	16. Total Quantity (Kgs):	17. Unit (weight/Volume)  <b>21670 Kgs</b>
18. Special handling instructions Avoid direct contact with skin.			
19. <b>Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		<b>BBMP PLANT MANAGER</b>  Signature	
20. Transporters acknowledgement of receipt of materials  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		PLANT MANAGER Chikkanagamangala  <b>Balaji Enterprises Adress and sign</b>  Signature	
21. Discrepancy note space			
22. CETP operators certification of receipt of waste GOVIND SOLVENTS PVT. LTD. 19P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

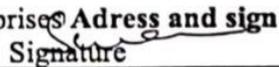
## WASTE MANIFEST

Date: 29-12-2024

<b>1. Name and address of the party</b> <b>BBMP MSW PROJECT</b> <b>PLANT MANAGER</b> <b>CHIKKANAGAMANGALA</b>		<b>2. Parties Reg. No.:</b>  <b>3. Manifest Document No.:</b> 01 122400083	
<b>4. Transporters Name &amp; Mailing address</b> (Including Phone No.) Sri Balaji Enterprises, NO.265,1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095	<b>5. Type of Vehicle</b> › Truck › Tanker › Special Vehicle	<b>6. Transporters Reg. No.:</b> P.G.D.C.No.KA-02/GV/454/2004-05  <b>7. Vehicle Reg. No.:</b> KA-01-AG-0309	
<b>8. Designated CETP Name &amp; site address</b> GOVIND SOLVENTS PVT. LTD. 19P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			<b>9. Consent Order No:</b> AW- 334364 Consent valid up to 30/06/2026
<b>11. Waste description:</b>  <b>Leachants</b>		<b>12. Total quantity of waste (Kgs):</b>  20270	<b>13. Consistency:</b> ◦ Solid ◦ Liquid ◦ Oily ◦ Semi-solid ◦ Tarry ◦ Sludge ◦ Slurry
<b>14. Description of waste:</b> Liquid Waste	<b>15. Containers</b>  TC	<b>16. Total Quantity (Kgs):</b>	<b>17. Unit (weight/Volume)</b>  20270 Kgs
<b>18. Special handling instructions</b> Avoid direct contact with skin.			
<b>19. Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		<b>BBMP PLANT MANAGER</b>  Signature PLANT MANAGER Chikkanagamangala	
<b>20. Transporters acknowledgement of receipt of materials</b>  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		Balaji Enterprises Adress and sign Signature	
<b>21. Discrepancy note space</b>			
<b>22. CETP operators certification of receipt of waste</b> GOVIND SOLVENTS PVT. LTD. 19P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

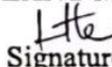
## WASTE MANIFEST

Date: 25-12-2024

<b>1. Name and address of the party</b> <b>BBMP MSW PROJECT</b> <b>PLANT MANAGER</b> <b>CHIKKANAGAMANGALA</b>		<b>2. Parties Reg. No.:</b>  <b>3. Manifest Document No.:</b> 01 122400068	
<b>4. Transporters Name &amp; Mailing address</b> (Including Phone No.) Sri Balaji Enterprises, NO.265,1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095	<b>5. Type of Vehicle</b> › Truck › <b>Tanker</b> › Special Vehicle	<b>6. Transporters Reg. No.:</b> P.G.D.C.No.KA-02/GV/454/2004-05  <b>7. Vehicle Reg. No.:</b> 0309 KA-01-AG-7309	
<b>8. Designated CETP Name &amp; site address</b> GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT		<b>9. Consent Order No.:</b> AW- 334364 Consent valid up to 30/06/2026  <b>10. Factory Phone No.:</b> 9480482955	
<b>11. Waste description:</b>  <b>Leachants</b>		<b>12. Total quantity of waste (Kgs):</b>  21370	<b>13. Consistency:</b> ◦ Solid ◦ <b>Liquid</b> ◦ Oily ◦ Semi-solid ◦ Tarry ◦ Sludge ◦ Slurry
<b>14. Description of waste:</b> Liquid Waste	<b>15. Containers</b>  TC	<b>16. Total Quantity (Kgs):</b>	<b>17. Unit (weight/Volume)</b>  21370 Kgs
<b>18. Special handling instructions</b> Avoid direct contact with skin.			
<b>19. Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		<b>BBMP PLANT MANAGER</b>  Signature PLANT MANAGER Chikkanagamangala	
<b>20. Transporters acknowledgement of receipt of materials</b>  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		Balaji Enterprises Adress and sign  Signature	
<b>21. Discrepancy note space</b>			
<b>22. CETP operators certification of receipt of waste</b> GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

## WASTE MANIFEST

Date: 2-11-2024

1. Name and address of the party <b>BBMP MSW PROJECT                  PLANT MANAGER                  CHIKKANAGAMANGALA</b>		2. Parties Reg. No.:  3. Manifest Document No.: 01 112400004		
4. Transporters Name & Mailing address (Including Phone No.) Sri Balaji Enterprises, NO.265,1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095		5. Type of Vehicle › Truck › <b>Tanker</b> › Special Vehicle	6. Transporters Reg. No.: P.G.D.C.No.KA- 02/GV/454/2004-05  7. Vehicle Reg. No.: <b>KA-01-A4-0309</b>	
8. Designated CETP Name & site address GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			9. Consent Order No: AW- 334364 Consent valid up to 30/06/2026  10. Factory Phone No.: 9480482955	
11. Waste description:  <b>Leachants</b>			12. Total quantity of waste (Kgs):  <b>20630</b>	13. Consistency: ◦ Solid ◦ <b>Liquid</b> ◦ Oily ◦ Semi-solid ◦ Tarry ◦ Sludge ◦ Slurry
14. Description of waste: Liquid Waste		15. Containers  TC	16. Total Quantity (Kgs):	17. Unit (weight/Volume)  <b>20630 Kgs</b>
18. Special handling instructions Avoid direct contact with skin.				
19. <b>Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.				
Typed name & stamp			<b>BBMP PLANT MANAGER</b>  Signature	
20. Transporters acknowledgement of receipt of materials  Sri Balaji Enterprises Adress and phone no  Typed name & stamp				
			PLANT MANAGER Chikkanagamangala  <b>Balaji Enterprises Address and sign</b> Signature	
21. Discrepancy note space				
22. CETP operators certification of receipt of waste GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp				
				 Signature

# WASTE MANIFEST

Date: 17-12-2024

<b>1. Name and address of the party</b> <b>BBMP MSW PROJECT</b> <b>PLANT MANAGER</b> <b>CHIKKANAGAMANGALA</b>		<b>2. Parties Reg. No.:</b>  <b>3. Manifest Document No.:</b> 01 0122400055	
<b>4. Transporters Name &amp; Mailing address</b> (Including Phone No.) Sri Balaji Enterprises, NO.265,1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095		<b>5. Type of Vehicle</b> › Truck › <b>Tanker</b> › Special Vehicle	<b>6. Transporters Reg. No.:</b> P.G.D.C.No.KA- 02/GV/454/2004-05
<b>8. Designated CETP Name &amp; site address</b> GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			<b>7. Vehicle Reg. No.:</b> KA-01-A6-0309
<b>11. Waste description:</b>  <b>Leachants</b>		<b>12. Total quantity of waste (Kgs):</b>  22110	<b>13. Consistency:</b> ◦ Solid ◦ <b>Liquid</b> ◦ Oily ◦ Semi-solid ◦ Tarry ◦ Sludge ◦ Slurry
<b>14. Description of waste:</b> Liquid Waste	<b>15. Containers</b>  TC	<b>16. Total Quantity (Kgs):</b>	<b>17. Unit (weight/Volume)</b>  22110 Kgs
<b>18. Special handling instructions</b> Avoid direct contact with skin.	TC	22110 Kgs	22110 Kgs
<b>19. Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed name & stamp		<b>BBMP PLANT MANAGER</b>  Signature	
<b>20. Transporters acknowledgement of receipt of materials</b>  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		PLANT MANAGER Chikkanagamangala  <b>Balaji Enterprises Adress and sign</b> Signature	
<b>21. Discrepancy note space</b>			
<b>22. CETP operators certification of receipt of waste</b> GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

## WASTE MANIFEST

Date: 04-12-2024

1. Name and address of the party <b>BBMP MSW PROJECT                  PLANT MANAGER                  CHIKKANAGAMANGALA</b>		2. Parties Reg. No.:		
		3. Manifest Document No.: 01 <u>22400011</u>		
4. Transporters Name & Mailing address (Including Phone No.) Sri Balaji Enterprises, NO.265, 1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095		5. Type of Vehicle ) Truck ) <b>Tanker</b> ) Special Vehicle	6. Transporters Reg. No.: P.G.D.C.No.KA- 02/GV/454/2004-05	
8. Designated CETP Name & site address GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			7. Vehicle Reg. No.: <u>KA-01-A4-0309</u>	
			9. Consent Order No: AW- 334364 Consent valid up to 30/06/2026	
11. Waste description:  <b>Leachants</b>		12. Total quantity of waste (Kgs):  <u>21320</u>	13. Consistency: • Solid • <b>Liquid</b> • Oily • Semi-solid • Tarry • Sludge • Slurry	
			10. Factory Phone No.: 9480482955	
14. Description of waste: Liquid Waste	15. Containers  TC	16. Total Quantity (Kgs):	17. Unit (weight/Volume)  <u>21320</u> Kgs	
18. Special handling instructions Avoid direct contact with skin.	15. Containers  TC	16. Total Quantity (Kgs):	17. Unit (weight/Volume)  <u>21320</u> Kgs	
19. <b>Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.				
Typed name & stamp			<b>BBMP PLANT MANAGER</b>  Signature	
20. Transporters acknowledgement of receipt of materials  Sri Balaji Enterprises Adress and phone no  Typed name & stamp			PLANT MANAGER Chikkanagamangala  <b>Balaji Enterprises Adress and sign</b>  Signature	
21. Discrepancy note space				
22. CETP operators certification of receipt of waste GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp			 Signature	

## WASTE MANIFEST

Date: 24-10-2024

1. Name and address of the party <b>BBMP MSW PROJECT                  PLANT MANAGER                  CHIKKANAGAMANGALA</b>		2. Parties Reg. No.:  3. Manifest Document No.: 01 102400053	
4. Transporters Name & Mailing address (Including Phone No.) Sri Balaji Enterprises, NO.265, 1 <sup>st</sup> B Main Road, 8 <sup>th</sup> Block, Koramangala, Bangalore-560095		5. Type of Vehicle › Truck › <b>Tanker</b> › Special Vehicle	6. Transporters Reg. No.: P.G.D.C.No.KA- 02/GV/454/2004-05
8. Designated CETP Name & site address GOVIND SOLVENTS PVT. LTD. I9P-22, KALNAYAKANAHALLI VILLAGE, KUNIGAL INDUSTRIAL AREA, KUNIGAL, TUMKUR DISTRICT			7. Vehicle Reg. No.: <b>KA-01-AB-0309</b>  9. Consent Order No: AW- 334364 Consent valid up to 30/06/2026
11. Waste description:  <b>Leachants</b>		12. Total quantity of waste (Kgs):  <b>20660</b>	13. Consistency: ◦ Solid ◦ <b>Liquid</b> ◦ Oily ◦ Semi-solid ◦ Tarry ◦ Sludge ◦ Slurry
14. Description of waste: Liquid Waste	15. Containers  TC	16. Total Quantity (Kgs):	17. Unit (weight/Volume)  <b>20660 Kgs</b>
18. Special handling instructions Avoid direct contact with skin.	19. <b>Parties Certificate:</b> I hereby declare that the contents of this consignment are fully & accurately described above by proper shipping name and are categorized, packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.	<b>BBMP PLANT MANAGER</b>  Signature	
20. Transporters acknowledgement of receipt of materials  Sri Balaji Enterprises Adress and phone no  Typed name & stamp		PLANT MANAGER Chikkanagamangala  Balaji Enterprises Adress and sign Signature	
21. Discrepancy note space			
22. CETP operators certification of receipt of waste GOVIND SOLVENTS PVT. LTD. I9P-22, Kalnayakanahalli Village, Kunigal Industrial Area , Tumkur  Typed name & stamp		 Signature	

DATE	NF PLANT - A			SPRO Plant - B		SPRO Plant - C				REMARKS
	Feed	Permate	Recovery	Feed	Permate	Recovery	Feed	Permate	Recovery	
01/11/24	54.8kl	40.6kl	74%	33.5kl	28.9kl	86%	30.1kl	28.5kl	94%	
02/11/24	53.7kl	39.7kl	74%	34.8kl	30.1kl	86%	30.1kl	28.9kl	95%	
03/11/24	53.9kl	41kl	76%	34kl	28.2kl	83%	32kl	29.7kl	93%	
04/11/24	51.2kl	37.9kl	74%	35.9kl	30.5kl	85%	30.1kl	28.9kl	96%	
05/11/24	54.1kl	39.5kl	73%	34.4kl	29.9kl	86%	32.1kl	30.8kl	95%	
06/11/24	51.9kl	38.2kl	74%	34.0kl	29.8kl	85%	29.3kl	27.5kl	94%	
07/11/24	54.1kl	40.5kl	75%	33.9kl	29.7kl	86%	31.5kl	29.5kl	94%	
08/11/24	52.1kl	38.5kl	74%	36.7kl	31.5kl	86%	32.4kl	30.3kl	93%	
09/11/24	54.8kl	41.1kl	75%	35.8kl	30.1kl	84%	32.0kl	30.5kl	95%	
10/11/24	52.2kl	38.2kl	73%	35.2kl	29.9kl	85%	29.0kl	27.3kl	94%	
11/11/24	55kl	40.5kl	74%	34.2kl	29.4kl	86%	30.5kl	28.7kl	94%	
12/11/24	53.1kl	39.7kl	75%	33.7kl	28.6kl	85%	32.1kl	29.9kl	93%	
13/11/24	54.1kl	39.5kl	73%	33.8kl	29.1kl	86%	31.6kl	29.3kl	94%	
14/11/24	55.1kl	40.2kl	73%	36.6kl	31.4kl	85%	32.5kl	30.9kl	95%	
15/11/24	52.3kl	38.9kl	74%	35.2kl	30.2kl	86%	31.4kl	29.4kl	94%	
16/11/24	54.1kl	39.9kl	74%	36.6kl	31.0kl	84%	31.1kl	29.1kl	94%	
17/11/24	51.3kl	38.2kl	74%	34.1kl	28.9kl	85%	32.2kl	30.1kl	93%	
18/11/24	54.7kl	40.1kl	73%	35.8kl	30.9kl	86%	30.1kl	28.3kl	94%	
19/11/24	55kl	40.5kl	74%	33.7kl	28.5kl	85%	32.4kl	30.8kl	95%	
20/11/24	53.2kl	39.5kl	74%	34.5kl	29.5kl	85%	32.0kl	29.9kl	93%	
21/11/24	53.1kl	39.7kl	75%	35.8kl	30.2kl	84%	29.3kl	27.5kl	94%	
22/11/24	54kl	40.9kl	75%	36.3kl	30.7kl	84%	33kl	30.9kl	93%	
23/11/24	54.1kl	39.5kl	73%	34.2kl	29.5kl	86%	32.1kl	30.5kl	95%	
24/11/24	52.2kl	38.5kl	74%	34kl	29.1kl	86%	29.3kl	27.5kl	94%	
25/11/24	55kl	40.5kl	74%	35.2kl	29.9kl	85%	31.6kl	29.3kl	94%	
26/11/24	54kl	40.9kl	75%	36.3kl	30.8kl	84%	32.2kl	30.0kl	93%	
27/11/24	52.2kl	38.8kl	74%	33.4kl	28.9kl	86%	32.3kl	30.7kl	95%	
28/11/24	54.0kl	39.5kl	73%	34kl	28.2kl	85%	30.1kl	28.4kl	94%	
29/11/24	55.1kl	40.5kl	74%	33.8kl	28.7kl	85%	32.5kl	30.8kl	95%	
30/11/24	54.7kl	40.1kl	73%	34.1kl	28.9kl	85%	31.1kl	28.1kl	94%	

NF Plant

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SPro

DATE	FEED	Permeate	Recovery	Feed	Permeate	Recovery	Feed	Permeate	Recovery	Permeate
01/01/25	54.2kl	40.5kl	74%	34.2kl	29.2kl	85%	33.5kl	31.6kl	94%	94%
02/01/25	56.4kl	41.2kl	73%	34kl	28.7kl	84%	32kl	30.4kl	95%	95%
03/01/25	55.2kl	41.2kl	75%	32.3kl	27.4kl	84%	31.1kl	29.4kl	95%	95%
04/01/25	54.9kl	40.9kl	74%	33.5kl	28.3kl	84%	30.4kl	28.3kl	93%	93%
05/01/25	51.8kl	39.2kl	75%	35.0kl	30.1kl	86%	31.0kl	29.4kl	94%	94%
06/01/25	57.9kl	42.1kl	73%	34.8kl	29.2kl	83%	32.3kl	30.2kl	93%	93%
07/01/25	55.6kl	41.5kl	74%	36.1kl	30.5kl	84%	31.3kl	29.2kl	93%	93%
08/01/25	52.1kl	38.5kl	74%	35.9kl	30.5kl	85%	29.2kl	27.8kl	95%	95%
09/01/25	54.9kl	40.9kl	74%	34.9kl	29.2kl	83%	31.1kl	29.4kl	95%	95%
10/01/25	55.1kl	40.3kl	73%	36.9kl	30.8kl	83%	33.8kl	31.7kl	94%	94%
11/01/25	54.1kl	39.5kl	73%	33.9kl	28.9kl	85%	32.5kl	30.5kl	94%	94%
12/01/25	53.1kl	38.9kl	73%	34.8kl	29.9kl	86%	22.3kl	30.4kl	94%	94%
1/01/25	54.4kl	40.5kl	74%	35.9kl	30.5kl	85%	32.5kl	31.0kl	95%	95%
2/01/25	56.7kl	42.8kl	75%	35kl	29.5kl	84%	32.5kl	30.5kl	95%	95%
3/01/25	52.1kl	38.0kl	73%	34.1kl	28.9kl	84%	31.2kl	29.5kl	94%	94%
4/01/25	55.9kl	42.2kl	75%	34.5kl	29.5kl	85%	32.0kl	30.1kl	94%	94%
5/01/25	54.9kl	40.9kl	74%	34.8kl	29.2kl	83%	32.3kl	30.1kl	93%	93%
6/01/25	57.2kl	43.0kl	75%	35.1kl	30.2kl	86%	33.0kl	31.2kl	95%	95%
7/01/25	57.9kl	42.7kl	74%	33.2kl	28.0kl	84%	31.5kl	29.8kl	94%	94%
8/01/25	53.1kl	39.4kl	74%	35.2kl	30.1kl	85%	32.1kl	30.2kl	94%	94%
9/01/25	56.1kl	40.7kl	73%	37.4kl	31.7kl	84%	28.5kl	28.7kl	95%	95%
10/01/25	52.8kl	39.7kl	75%	36.1kl	30.6kl	85%	33.0kl	31.2kl	94%	94%
11/01/25	54.9kl	40.9kl	74%	36.2kl	30.1kl	83%	32.8kl	30.4kl	93%	93%
12/01/25	54.2kl	39.4kl	73%	36.0kl	30.8kl	85%	32.1kl	29.9kl	93%	93%
1/01/25	57.5kl	42.6kl	74%	35.2kl	29.8kl	84%	31.5kl	29.7kl	94%	94%
2/01/25	57.0kl	41.4kl	73%	34.2kl	28.9kl	84%	32.4kl	30.2kl	93%	93%
3/01/25	56.5kl	42.5kl	75%	36.5kl	30.6kl	83%	30.9kl	28.9kl	94%	94%
4/01/25	55.3kl	40.8kl	74%	36.8kl	31.2kl	85%	32.7kl	30.7kl	94%	94%
5/01/25	53.6kl	39.2kl	73%	35.6kl	30.4kl	85%	31.9kl	30.4kl	95%	95%
6/01/25	56.1kl	40.9kl	73%	37.2kl	30.9kl	83%	29.2kl	28.0kl	96%	96%
7/01/25	53.8kl	39.2kl	73%	36.6kl	31.2kl	85%	33.2kl	31.2kl	94%	94%

NF Plant

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SPRO

DATE	FFED	Permeate	Recovery	hrs Time	FFED	Permeate	Recovery	hrs Time	Feed	Permeate	Recovery	hrs Time
01/02/85	55.5kc	41.2kc	74%	22 hrs	35.9kc	30.5kc	85%	21 hrs	32.3kc	30.4kc	94%	21.5 hrs
02/02/85	56.7kc	42.6kc	75%	22.5 hrs	36.1kc	31.2kc	86%	21 hrs	33.0kc	31.2kc	95%	20.5 hrs
03/02/85	54.9kc	40.3kc	73%	22 hrs	37.2kc	30.9kc	83%	22 hrs	33.5kc	31.9kc	96%	22 hrs
04/02/85	51.9kc	39.2kc	76%	20.5 hrs	35.2kc	29.5kc	84%	20.5 hrs	33.0kc	31.1kc	93%	22 hrs
05/02/85	54.3kc	39.9kc	73%	21.5 hrs	35.0kc	29.9kc	85%	20.5 hrs	30.1kc	28.4kc	94%	20 hrs
06/02/85	53.8kc	40.5kc	75%	21.5 hrs	33.8kc	28.9kc	85%	19 hrs	32.5kc	20.5kc	93%	21.5 hrs
07/02/85	52.1kc	38.4kc	74%	20.5 hrs								
08/02/85	55.6kc	41.2kc	74%	22 hrs								
09/02/85	53.3kc	39.1kc	73%	21 hrs	36.3kc	30.5kc	84%	21 hrs	28.2kc	26.2kc	93%	18.5 hrs
10/02/85	55.0kc	40.9kc	74%	22 hrs	35.1kc	29.1kc	83%	20.5 hrs	29.1kc	27.3kc	94%	19 hrs
11/02/85	55.6kc	40.9kc	75%	21.5 hrs	35.2kc	30.2kc	85%	20.5 hrs	31.5kc	30.0kc	95%	21 hrs
12/02/85	55.2kc	41.6kc	75%	22 hrs	35.1kc	29.5kc	84%	20.5 hrs	29.7kc	28.6kc	96%	20 hrs
13/02/85	56.0kc	40.7kc	73%	22 hrs	34.8kc	29.5kc	85%	20 hrs	31.0kc	29.4kc	95%	20.5 hrs
14/02/85	52.1kc	38.7kc	74%	23 hrs	35.5kc	29.8kc	83%	21 hrs	32.2kc	30.1kc	93%	21 hrs
15/02/85	54.2kc	39.9kc	73%	22 hrs	34.6kc	29.6kc	85%	20 hrs	33.1kc	30.9kc	93%	22 hrs
16/02/85	55.1kc	40.3kc	73%	22 hrs	35.8kc	30.8kc	84%	21 hrs	31.5kc	29.5kc	94%	21 hrs
17/02/85	56.1kc	41.3kc	73%	23 hrs	34.5kc	29.2kc	83%	20 hrs	32.1kc	29.7kc	93%	21 hrs
18/02/85	54.9kc	40.9kc	74%	21.5 hrs	36.0kc	30.5kc	84%	21 hrs	30.1kc	28.5kc	94%	20 hrs
19/02/85	55.9kc	42.3kc	75%	23 hrs	34.3kc	28.9kc	84%	20 hrs	28.9kc	26.9kc	93%	20 hrs
20/02/85	53.1kc	39.7kc	75%	22 hrs	37.9kc	32.1kc	84%	22 hrs	31.6kc	29.3kc	94%	21 hrs
21/02/85	57.4kc	42.3kc	74%	23 hrs	34.9kc	29.2kc	83%	20.5 hrs	32.5kc	30.9kc	95%	21.5 hrs
22/02/85	53.1kc	39.7kc	75%	22 hrs	35.8kc	30.8kc	84%	21 hrs	31.1kc	29.1kc	94%	20.5 hrs
23/02/85	52.6kc	38.9kc	74%	22 hrs	32.3kc	27.4kc	84%	19 hrs	30.1kc	28.5kc	94%	20 hrs
24/02/85	54.2kc	40.5kc	74%	22.5 hrs	34.9kc	29.8kc	85%	20.5 hrs	30.2kc	28.9kc	95%	20 hrs
25/02/85	57.1kc	42.6kc	75%	23 hrs	34.9kc	29.2kc	83%	20.5 hrs	29.1kc	27.3kc	94%	19.5 hrs
26/02/85	55.9kc	42.3kc	75%	23 hrs	35.5kc	29.7kc	85%	20 hrs	31.1kc	29.1kc	94%	20.5 hrs
27/02/85	55.1kc	41.2kc	75%	23 hrs	36.2kc	31.5kc	87%	21 hrs	31.6kc	29.3kc	94%	21 hrs
28/02/85	54.1kc	40.9kc	75%	22.5 hrs	34.1kc	28.3kc	83%	20 hrs	32.1kc	29.9kc	93%	21.5 hrs

NF Plant

STRO

STRO

DATE	FFED	Permeate	Recovery	hrs Time	FFED	Permeate	Recovery	hrs Time	Feed	Permeate	Recovery	hrs Time
01/01/85	55.5kc	41.2kc	74%	22 hrs	35.9kc	30.5kc	85%	21 hrs	32.3kc	30.4kc	94%	21.5 hrs
02/01/85	56.7kc	42.6kc	75%	22.5 hrs	36.1kc	31.2kc	86%	21 hrs	33.0kc	31.2kc	95%	20.5 hrs
03/01/85	54.9kc	40.9kc	73%	22 hrs	37.2kc	30.9kc	83%	22 hrs	33.5kc	31.9kc	96%	22 hrs
04/01/85	51.9kc	39.2kc	76%	20.5 hrs	35.2kc	29.5kc	84%	20.5 hrs	33.0kc	31.1kc	93%	22 hrs
05/01/85	54.3kc	39.9kc	73%	21.5 hrs	35.0kc	29.9kc	85%	20.5 hrs	30.1kc	28.4kc	94%	20 hrs
06/01/85	53.8kc	40.5kc	75%	22.5 hrs	33.8kc	28.9kc	85%	19 hrs	32.5kc	20.5kc	93%	21.5 hrs
07/01/85	52.1kc	38.4kc	74%	20.5 hrs								
08/01/85	55.6kc	41.2kc	74%	22 hrs								
09/01/85	53.3kc	39.1kc	73%	21 hrs	36.3kc	30.5kc	84%	21 hrs	28.2kc	26.2kc	93%	18.5 hrs
10/01/85	55.0kc	40.9kc	74%	22 hrs	35.1kc	29.1kc	83%	20.5 hrs	29 kc	27.5kc	94%	19 hrs
11/01/85	55.6kc	40.9kc	75%	21.5 hrs	35.2kc	30.2kc	85%	20.5 hrs	31.5kc	30.0kc	95%	21 hrs
12/01/85	55.2kc	41.6kc	75%	22 hrs	35.1kc	29.5kc	84%	20.5 hrs	29.7kc	28.6kc	96%	20 hrs
13/01/85	56.0kc	40.7kc	73%	22 hrs	34.8kc	29.5kc	85%	20 hrs	31.0kc	29.4kc	95%	20.5 hrs
14/01/85	52.1kc	38.7kc	74%	22 hrs	35.5kc	29.8kc	83%	21 hrs	32.2kc	30.1kc	93%	21 hrs
15/01/85	54.2kc	39.9kc	73%	22 hrs	34.6kc	29.6kc	85%	20 hrs	33 kc	30.9kc	93%	22 hrs
16/01/85	55.1kc	40.3kc	73%	22 hrs	35.8kc	30.8kc	84%	21 hrs	31.5kc	29.5kc	94%	21 hrs
17/01/85	56.1kc	41.3kc	73%	23 hrs	34.5kc	29.2kc	83%	20 hrs	32 kc	29.7kc	93%	21 hrs
18/01/85	54.9kc	40.9kc	74%	22.5 hrs	36.0kc	30.5kc	84%	21 hrs	30 kc	28.5kc	94%	20 hrs
19/01/85	55.9kc	42.3kc	75%	23 hrs	34.3kc	28.9kc	84%	20 hrs	28.9kc	26.9kc	93%	20 hrs
20/01/85	53.1kc	39.7kc	75%	22 hrs	35.9kc	32.1kc	84%	22 hrs	31.6kc	29.3kc	94%	21 hrs
21/01/85	57.4kc	42.3kc	74%	23 hrs	34.9kc	29.2kc	83%	20.5 hrs	32.5kc	30.9kc	95%	21.5 hrs
22/01/85	58.1kc	39.7kc	75%	22 hrs	35.8kc	30.8kc	84%	21 hrs	31.1kc	29.1kc	94%	20.5 hrs
23/01/85	52.6kc	38.9kc	74%	22 hrs	32.3kc	27.4kc	84%	19 hrs	30 kc	28.5kc	94%	20 hrs
24/01/85	54.2kc	40.5kc	74%	22.5 hrs	34.9kc	29.8kc	85%	20.5 hrs	30.2kc	28.9kc	95%	20 hrs
25/01/85	57.1kc	42.6kc	75%	23 hrs	34.9kc	29.2kc	83%	20.5 hrs	29.1kc	27.3kc	94%	19.5 hrs
26/01/85	55.9kc	42.3kc	75%	23 hrs	35.5kc	29.7kc	85%	20 hrs	31.1kc	29.1kc	94%	20.5 hrs
27/01/85	55.1kc	41.2kc	75%	23 hrs	36.2kc	31.5kc	87%	21 hrs	31.6kc	29.2kc	94%	21 hrs
28/01/85	54.1kc	40.9kc	75%	22.5 hrs	34.1kc	28.3kc	83%	20 hrs	28.1kc	27.9kc	93%	21.5 hrs

DATE	NF PLANT			STR O	
	FEED	PERMEATE	RECOVERY	FEED	PERMEATE
01/12/24	57.4kl	42.3kl	74%	34kl	28.3kl
02/12/24	56.2kl	41.8kl	73%	35.1kl	29.4kl
03/12/24	55.2kl	40.2kl	73%	35.5kl	30.2kl
04/12/24	54.7kl	40.7kl	74%	36.2kl	31.5kl
05/12/24	53.1kl	39.7kl	75%	34.1kl	28.3kl
06/12/24	54.1kl	39.9kl	73%	36.1kl	30.2kl
07/12/24	52.6kl	38.9kl	74%	32.3kl	27.4kl
08/12/24	55.1kl	41.2kl	75%	34.2kl	29.2kl
09/12/24	54.2kl	40.5kl	74%	34.9kl	29.9kl
10/12/24	57.9kl	42.5kl	73%	33.2kl	28.5kl
11/12/24	55.3kl	41.2kl	74%	35.5kl	29.7kl
12/12/24	52.6kl	38.8kl	74%	34.9kl	29.9kl
13/12/24	51.1kl	42.6kl	75%	35.9kl	30.7kl
14/12/24	53.5kl	39.2kl	73%	34.2kl	28.9kl
15/12/24	52.1kl	38.7kl	74%	34.6kl	29.6kl
16/12/24	52.6kl	38.9kl	74%	37.9kl	32.1kl
17/12/24	55.2kl	41.2kl	75%	34.1kl	29.4kl
18/12/24	52.1kl	38.9kl	74%	35.8kl	30.8kl
19/12/24	55.5kl	41.9kl	75%	36.0kl	30.5kl
20/12/24	57.9kl	42.5kl	73%	33.1kl	29.9kl
21/12/24	52.7kl	39.7kl	74%	35.9kl	30.5kl
22/12/24	55.3kl	41.7kl	75%	34.9kl	29.2kl
23/12/24	54.1kl	39.9kl	73%	32.8kl	27.4kl
24/12/24	55.1kl	40.3kl	73%	36.9kl	30.8kl
25/12/24	55.2kl	41.2kl	75%	36.0kl	30.5kl
26/12/24	52.4kl	38.9kl	74%	35.8kl	30.8kl
27/12/24	55.1kl	41.2kl	75%	34.2kl	28.9kl
28/12/24	56.1kl	41.3kl	73%	32.3kl	27.4kl
29/12/24	54.9kl	40.9kl	74%	35.9kl	30.4kl
30/12/24	55.0kl	41.7kl	75%	34.9kl	29.2kl
31/12/24	55.9kl	42.3kl	75%	34.9kl	29.8kl

DATE	QPPD		
	RECOVERY	FEED	PERMEATE
01/12/24	82%	28.2kl	26.2kl
02/12/24	84%	29kl	27.3kl
03/12/24	85%	29.7kl	28.5
04/12/24	87%	31.0kl	28.9kl
05/12/24	83%	22.7kl	30.8kl
06/12/24	84%	33.0kl	31.0kl
07/12/24	84%	31.2kl	29.6kl
08/12/24	85%	31.5kl	30.0kl
09/12/24	85%	31.0kl	29.5kl
10/12/24	86%	29.7kl	28.6kl
11/12/24	84%	33.1kl	31.2kl
12/12/24	84%	33.0kl	31.1kl
13/12/24	85%	33.5kl	31.9kl
14/12/24	84%	34.1kl	32.3kl
15/12/24	85%	33.1kl	31.9kl
16/12/24	84%	32.2kl	30.5kl
17/12/24	85%	31.2kl	29.6kl
18/12/24	86%	30.1kl	28.4kl
19/12/24	84%	31.5kl	29.6kl
20/12/24	84%	33.1kl	31.0kl
21/12/24	85%	31.1kl	29.4kl
22/12/24	85%	32.3kl	30.2kl
23/12/24	84%	31.0kl	29.4kl
24/12/24	83%	31.9kl	29.9kl
25/12/24	84%	30.1kl	28.4kl
26/12/24	86%	31.5kl	29.6kl
27/12/24	84%	34.1kl	32.3kl
28/12/24	84%	29.7kl	28.6kl
29/12/24	84%	33.8kl	31.7kl
30/12/24	83%	31.0kl	29.4kl
31/12/24	85%	32.5kl	30.5kl

DATE	NF PLANT - A			SPRO Plant - B		SPRO Plant - C			REMARKS
	Feed	Permanate	Recovery	Feed	Permanate	Recovery	Feed	Permanate	
01/11/24	54.8kl	40.6kl	74%	33.5kl	28.9kl	86%	30.1kl	28.5kl	94%
02/11/24	53.7kl	39.7kl	74%	34.8kl	30.1kl	86%	30.2kl	28.9kl	95%
03/11/24	53.9kl	41.1kl	76%	34.1kl	28.2kl	83%	32.1kl	29.7kl	93%
04/11/24	51.2kl	37.9kl	74%	35.9kl	30.5kl	85%	30.1kl	28.9kl	96%
05/11/24	54.1kl	39.5kl	73%	34.4kl	29.9kl	86%	32.1kl	30.8kl	95%
06/11/24	51.9kl	38.2kl	74%	34.0kl	29.2kl	85%	29.3kl	27.5kl	94%
07/11/24	54.1kl	40.5kl	75%	33.9kl	29.7kl	86%	31.5kl	29.5kl	94%
08/11/24	52.7kl	38.5kl	74%	36.7kl	31.5kl	86%	32.4kl	30.3kl	93%
09/11/24	54.8kl	41.1kl	75%	35.8kl	30.1kl	84%	32.0kl	30.5kl	95%
10/11/24	52.2kl	38.2kl	73%	35.2kl	29.9kl	85%	29.0kl	27.3kl	94%
11/11/24	55.1kl	40.5kl	74%	34.2kl	29.4kl	86%	30.5kl	28.7kl	94%
12/11/24	53.1kl	39.7kl	75%	33.7kl	28.6kl	85%	32.1kl	29.9kl	93%
13/11/24	54.1kl	39.5kl	73%	33.8kl	29.1kl	86%	31.6kl	29.3kl	94%
14/11/24	55.1kl	40.2kl	73%	36.6kl	31.4kl	85%	32.5kl	30.9kl	95%
15/11/24	52.3kl	38.9kl	74%	35.2kl	30.2kl	86%	31.4kl	29.4kl	94%
16/11/24	54.1kl	39.9kl	74%	36.6kl	31.0kl	84%	31.1kl	29.1kl	94%
17/11/24	51.3kl	38.2kl	74%	34.1kl	28.9kl	85%	32.2kl	30.1kl	93%
18/11/24	54.7kl	40.1kl	73%	35.8kl	30.9kl	86%	30.1kl	28.3kl	94%
19/11/24	55.1kl	40.5kl	74%	33.7kl	28.5kl	85%	32.4kl	30.8kl	95%
20/11/24	53.2kl	39.5kl	74%	34.5kl	29.5kl	85%	32.0kl	29.9kl	93%
21/11/24	53.1kl	39.7kl	75%	35.8kl	30.2kl	84%	29.3kl	27.5kl	94%
22/11/24	54.1kl	40.9kl	75%	36.3kl	30.7kl	84%	33.1kl	30.9kl	93%
23/11/24	54.1kl	39.5kl	73%	34.2kl	29.5kl	86%	32.1kl	30.5kl	95%
24/11/24	52.52.2kl	38.5kl	74%	34.1kl	29.1kl	86%	29.3kl	27.5kl	94%
25/11/24	55.1kl	40.5kl	74%	35.2kl	28.9kl	85%	31.6kl	29.3kl	94%
26/11/24	54.1kl	40.9kl	75%	34.3kl	28.0kl	84%	32.2kl	30.0kl	93%
27/11/24	52.2kl	38.8kl	74%	33.4kl	28.9kl	86%	32.3kl	30.7kl	95%
28/11/24	54.0kl	39.5kl	73%	34.1kl	28.2kl	85%	30.1kl	28.4kl	94%
29/11/24	55.1kl	40.5kl	74%	33.8kl	28.7kl	85%	32.5kl	30.8kl	95%
30/11/24	54.7kl	40.1kl	73%	34.1kl	28.9kl	85%	31.1kl	28.1kl	94%

NF PLANT (RO-A)			ST PLANT (RO-B)		SPRO PLANT (Plant c)			REMARKS
FEED	PERMATE	RECOVERY	Feed	Permate	Recovery	Feed	Permate	
53.5 kl	26.9 kl	68%	33.5 kl	27 kl	80%	27.8 kl	25.2 kl	90%
53.7 kl	37.5 kl	69%	32.3 kl	26.1 kl	80%	22.1 kl	20 kl	90%
50.5 kl	34 kl	67%	31.3 kl	24.9 kl	79%	22.1 kl	19.5 kl	88%
53.4 kl	37.1 kl	69%	33.5 kl	27 kl	80%	27.9 kl	25.3 kl	90%
53.2 kl	36.9 kl	69%	33.5 kl	27.2 kl	81%	27.9 kl	25.1 kl	89%
54.9 kl	39.1 kl	71%	33.9 kl	27.9 kl	82%	27.8 kl	25.4 kl	91%
54.9 kl	39.5 kl	72%	34 kl	26.9 kl	79%	28.1 kl	26 kl	92%
53.2 kl	37.5 kl	70%	33.5 kl	27.2 kl	81%	25.1 kl	22.8 kl	90%
54.9	38.9	70%	33.5 kl	27.1 kl	81%	27.9 kl	25.3 kl	90%
53.9	37.9	70%	31.3 kl	25.1 kl	80%	27.9 kl	25.1	90%
← Poojai holidays →								
53.4 kl	37.1 kl	69%	33.9 kl	27.9 kl	82%	27.8 kl	25.4 kl	91%
54.8 kl	39.0 kl	71%	31.3 kl	24.9 kl	79%	27.8 kl	25.2 kl	90%
54.5 kl	39.1 kl	72%	34 kl	28.1 kl	82%	28.5 kl	26 kl	91%
54.9 kl	39.8 kl	72%	31.3 kl	25.2 kl	80%	28.1 kl	26 kl	92%
55.8 kl	40.1 kl	71%	30.9 kl	26.1 kl	84%	29.2 kl	26.5 kl	91%
55.9 kl	40.9 kl	73%	34.3 kl	28.7 kl	83%	28.1 kl	26.2 kl	93%
55.0 kl	39.4 kl	72%	33.8 kl	27.9 kl	82%	28.5 kl	26.1 kl	92%
54.1 kl	39.0 kl	72%	34.1 kl	28.2 kl	82%	28.5 kl	26 kl	91%
55.7 kl	40.7 kl	73%	34.2 kl	28.6 kl	83%	28.2 kl	26.3 kl	93%
55.7 kl	40.8 kl	73%	33.4 kl	27.2 kl	81%	28.2 kl	26.3 kl	93%
55.1 kl	39.4 kl	72%	33.4 kl	28.1 kl	84%	29.2 kl	27.5 kl	94%
54.8 kl	40.5 kl	74%	32.9 kl	28.4 kl	86%	30.1 kl	28.5 kl	94%
54.8 kl	39.8 kl	72%	30.8 kl	26.0 kl	84%	28.1 kl	26 kl	92%
53.4 kl	38.9 kl	73%	33.5 kl	28.7 kl	85%	28.2 kl	26.2 kl	93%
53.5 kl	40.9 kl	76%	33.6 kl	28.6 kl	85%	28.0 kl	26.3 kl	93%
54.2 kl	40.7 kl	75%	34.1 kl	29.3 kl	85%	28.1 kl	27.2 kl	96%
56.3 kl	42.2 kl	74%	35.0 kl	30.3 kl	86%	30.5 kl	29.2 kl	95%
57.4 kl	42.5 kl	74%	36.1 kl	30.5 kl	84%	32.5 kl	30.5 kl	93%
58.5 kl	44.5 kl	75%	38 kl	31.9 kl	83%	32.5 kl	29.9 kl	92%
55.3 kl	41.2 kl	74%	34.5 kl	29.1 kl	84%	33.0 kl	30.2 kl	92%

## ANNEXURE - 5

### INTERIM REPORT

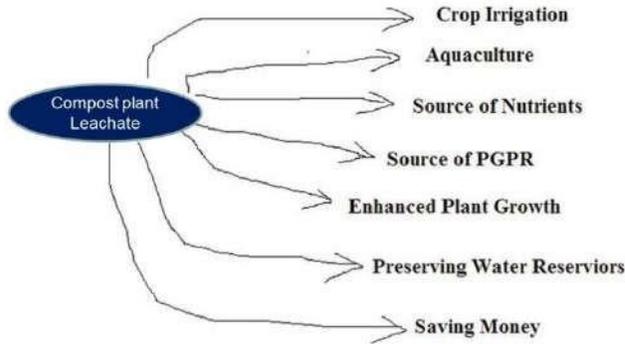
#### Use of Bengaluru municipal compost yard leachate for direct application in agriculture

Solid waste collected from municipal area contains varied heterogeneous material. A major part of it is decomposable material which can be converted into manures. Segregated solid waste containing biodegradable material are mostly household kitchen and garden wastes, vegetable and fruit markets, temple and burial ground wastes, municipal park wastes, avenue tree litters etc. Bengaluru BBMP has attained above 60% segregation at source and wet wastes are taken separately to the composting yards.

The growing interest in the composting of organic waste will inevitably lead to an increase in composting leachate production. Composting leachate contamination is characterized by high concentrations of moderately biodegradable organic matter and nutrients

Leachate is a by-product derived from municipal solid wastes due to their physical, chemical, and biological changes and will be formed in composting plants, and transfer stations, and landfills, incineration plants. The composition of leachate that is generated through segregated wet wastes of BBMP is related to some factors, including properties of waste, location, seasons, retention time in holding cell at composting plants, operation modes of transfer stations, etc. Among the leachate sources it may contain plant nutrients such as N, P, K, Ca, Mg, S and Cu, Ni, Zn, B and Mn, and organic matters, which distribute among different particles with various sizes. Anions, such as  $\text{NO}_3^-$ ,  $\text{HCO}_3^-$ ,  $\text{SO}_4^{2-}$ ,  $\text{F}^-$  and  $\text{Cl}^-$ , are also present as salts in leachate

Careful management for composting yards is very important for the reduction of foul smell and leachate quantity. The most common treatment methods for leachate are biological and physicochemical techniques, which possess the differential removal capacities for various pollutants. The leachates must meet the discharge standards or recycle within plants without any discharge into the environment. The easiest and cheapest way to dispose this huge quantity of leachate accumulated in different BBMP plants is through direct application to agriculture lands and forest lands ascertaining its safety. The advantages of use of compost plant leachate for direct application in agriculture are presented below:



**These leachates are a very good source of plant nutrients. They are very rich in plant growth promoting rhizobacteria(PGPRs). Application of the leachates enhance th growth of crops. Besides BBMP can easily get rid of this problem by putting the leachate to a rightful cause preventing water reservoirs from pollution and more importantly saving huge money.**

Fortunately BBMP has achieved more than 60% segregation at source level and hence the collected segregated wet waste contain mostly the biodegradable wastes from household kitchen and garden wastes, vegetable and fruit markets, temple and burial ground wastes, municipal park wastes, avenue tree litters etc. These material are free from any toxic wastes including heavy metals. Therefore it can be used in agriculture fields, parks, forest lands etc for not only disposing the leachate but also supplying the organic sources of plant nutrients and organic humic acid and fulvic acid to the crops as stimulants of plant growth , improving soil health and plant productivity.

It is, however, necessary to ascertain the composition of the wet waste leachate generated in different BBMP composting plants for their nutrient composition and possible heavy metal concentrations for safe use in agriculture.The leachate was analysed by three reputed laboratories at different times. These laboratories are

1. Indian Institute of Science, Bengaluru
2. Indian Institute of Horticultural Research, Bengaluru
3. Robust materials technology Pvt.Ltd

The analysis done at the above three laboratories and at different times are placed below:

Leachate analysis for heavy metals at IISc and IIHR laboratories(December 2021)

Laboratory	Sample Id	Pb (%)	Cd (%)	As (%)	Ni (%)	Cr (%)
Leachate						
IISc	Leachate from Doddabidarekallu	-0.00000022	-0.00000008	-0.00000002	-0.00000021	-0.00000002
IIHR	Leachate from Doddabidarekallu	-0.00000030	-0.00000012	-0.00000006	-0.00000032	-0.00000008

Compost						
IISc	Compost from Doddabidarekallu	0.00000184	0.00000011	-0.00000075	0.00000069	0.00000155
IIHR	Compost from Doddabidarekallu	0.00000198	0.00000063	-0.00000058	0.00000049	0.00000196

IIHR has also analysed the leachate samples collected from BBMP leachate collections at BBMP composting plants in 2020 and again in December 2021. The results of analysis is presented below:

#### Leachate analysis by IIHR in 2020

Parameter	Measured characteristic
BOD	3200 PPM
COD	8170 PPM
pH	4.24
Turbidity	1400 NTU
TS	28242 PPM
TDS	23415 PPM
Conductivity	15.7 dSm <sup>-1</sup>
SO4	31417 PPM
Cl-1	5963 PPM
P2O5	284 PPM
NO3	3.95 PPM
NH4	721 PPM

#### Leachate analysis by IIHR in December 2021 for Chemical parameters

Sample code	pH	EC (dS /m)	Total N (mg/L)	Total P (mg/L)	Total K (mg/L)	Total Ca (mg/L)
Liquid sample 1	4.10	16.0	630	250.00	1668	4080
Liquid sample 1A	4.05	15.9	640	350.00	1635	4440

Liquid sample 1	Total Mg (mg/L)	Total S (mg/L)	Total Fe (mg/L)	Total Mn (mg/L)	Total Zn (mg/L)	Total Cu (mg/L)
Liquid sample 1A	640	2204	113.5	21.4	12.63	0.80
	650	2258	120.8	21.3	12.60	0.78

Leachate analysis by IHR in December 2021 for Microbial parameters.

Parameters	Leachate ( cfc/ml)	Solid +35mm (cfc/ml)	Solid +16mm ( cfc/ml)
Total bacteria	27*10 <sup>5</sup>	59*10 <sup>7</sup>	232*10 <sup>7</sup>
Yeast	10*10 <sup>1</sup>	35*10 <sup>1</sup>	54*10 <sup>1</sup>
Mold	14*10 <sup>1</sup>	13*10 <sup>1</sup>	16*10 <sup>1</sup>
Total coliforms	61*10 <sup>1</sup>	Nil	Nil
Fecal coliforms	Nil	Nil	Nil
Pathogenic e-coli	Absent in 25g	Absent in 25g	Absent in 25g
Listeria species	Absent in 25g	Absent in 25g	Absent in 25g
Salmonella	Absent in 25g	Absent in 25g	Absent in 25g

Robust materials technology Pvt.Ltd has analysed the leachate in 2019 for the KCDC plant and their results are also placed below:



**ROBUST MATERIALS TECHNOLOGY PVT. LTD.**  
(ISO-9001:2008, CHISAS 15001:2007 Certified Laboratory)  
NABL Accredited Laboratory

No. 94, 2nd Floor, Tharama Complex, Nagrishree Main Road, NCEP Layout, Naganshah, Bangalore - 560 072. Tel: +91 80 23 18 6230, Fax: +91 80 23 18 6735.  
www.robustmaterials.com, www.robusmaterials.com



### TEST REPORT

<b>TO,</b> <b>Karnataka Compost Development Corporation Ltd.</b> Harlakunte, Hosur Road, Madiwala post, Kudlu gate, Bangalore-560068	Report No. : RCA/1904/0163 Report date : 29/04/2019 Ref. : Test Request Form Ref. Date : 23/04/2019 Job Order No : RCA/1904/0163 Date : 23/04/2019 Date of Analysis : 23/04/2019 to 29/04/2019 Sample Qty : 2 ltr.
Sample Particulars: One sample of Leachate Vehicle-1 Spot.	

Sl. No	Tests	Results	Protocol
Description: Yellow colored liquid with suspended solids having objectionable odour.			
1	pH	3.25	IS 3025 (Part -11): 1983
2	Total Dissolved Solids, mg/L	9400.0	IS 3025 (Part -16): 1984
3	Chemical Oxygen Demand, mg/L	145745.6	APHA 22 <sup>nd</sup> Edition
4	Biochemical Oxygen Demand, mg/L (for 3days at 27°C)	50400.0	IS 3025 (Part - 44): 1993
5	Total Suspended Solids, mg/L	9950.0	IS 3025 (Part 17): 1984
6	Total Phosphate as PO <sub>4</sub> , mg/L	747.3	APHA 22 <sup>nd</sup> Edition
7	Total Nitrogen as N, mg/L	319.3	IS 3025 (Part - 34): 1988
8	Total volatile Solids, mg/L	107036.0	IS 3025 (Part-18):1984
9	Chemical Oxygen Demand, mg/L(Filtered)	110510.4	APHA 22 <sup>nd</sup> Edition

-----END OF THE REPORT-----

**ROBUST MATERIALS TECHNOLOGY PVT. LTD.**  
(ISO-9001-2008, OHSAS 18001:2007 Certified Laboratory)  
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info@robustmaterials.com, www.robustmaterials.com

ISO 9001:2008  
Certificate No. 858414  
OHSAS 18001:2007  
Certificate No. 713513

**TEST REPORT**

**TO,**  
Karnataka Compost Development Corporation Ltd.  
Haralakunte, Hosur Road,  
Madiwala post, Kudlu gate,  
Bangalore-560068

Report No. : RCA/1904/0160  
Report date : 29/04/2019  
Ref. : Test Request Form  
Ref. Date : 23/04/2019  
Job Order No : RCA/1904/0160  
Date : 23/04/2019  
Date of Analysis : 23/04/2019 to 29/04/2019  
Sample Qty : 2 Ltr

Sample Particulars: One sample of Leachate (Storage tank area).

Sl. No	Tests	Results	Protocol
Description: Brown colored liquid with suspended solids having objectionable odour.			
1	pH	4.1	IS 3025 (Part - 11) : 1983
2	Total Dissolved Solids, mg/L	16000.0	IS 3025 (Part - 16) : 1984
3	Chemical Oxygen Demand, mg/L	139339.2	APHA 22 <sup>nd</sup> Edition
4	Biochemical Oxygen Demand, mg/L (for 5days at 27°C)	43200.0	IS 3025 (Part - 44) : 1993
5	Total Suspended Solids, mg/L	3780.0	IS-3025 (Part - 17) : 1984
6	Total Phosphate as PO <sub>4</sub> , mg/L	2583.7	APHA 22 <sup>nd</sup> Edition
7	Total Nitrogen as N, mg/L	1561.2	IS 3025 (Part - 34) : 1988
8	Total Nitrite Solids, mg/L	127364.0	IS 3025 (Part-18):1984
9	Chemical Oxygen Demand, mg/L(Filtered)	131331.2	APHA 22 <sup>nd</sup> Edition

-----END OF THE REPORT-----

The use of leachates for crop growth is a centuries old practice that is getting renewed attention due to rising environmental concerns. It is always misunderstood that leachates are harmful to soil and crop and to human health. This is mainly because it is misunderstood and mixed-up with the problems associated with the leachates from landfills and incinerating plants and the sewage water. Compost plant leachate is entirely different from these two liquid wastes. We must keep in mind that compost plant leachates cannot be compared with sewage water or leachates from landfill sites.

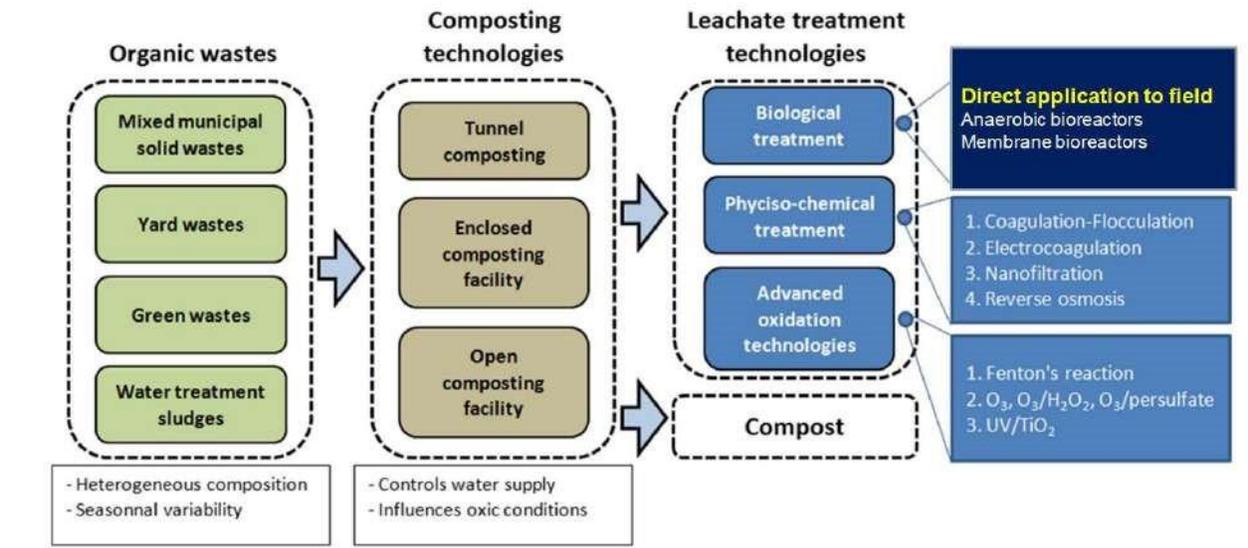
Composting leachates originate from: (1) the water content of the organic waste itself (which represents approximately 60–90% content by weight), (2) the water generated during the composting biochemical reactions, (3) the rain water (open facilities), as well as (4) the water added in order to adjust the moisture content. Leachate production is linked to the composting technology, the type of wastes composted, and the climatic conditions. Mixed municipal wastes generate approximately 75–100 L/ton of waste, green wastes produce between 5 and 50 L/ton of waste and sewage composting produces approximately 100 L/ton of sewage. Generally, composting facilities have the capacity to treat 1000–1500 ton/day of waste with reported leachate productions ranging from 4 to 400 m<sup>3</sup> /d. Composting leachate contamination mainly occurs during the percolation of water (liquid phase) through the composting of organic waste. Organic wastes are a major source of biodegradable organic matter, as well as emerging contaminants such as plasticizers. The presence of a high content of organic matter in leachates results from the breakdown of large and complex organic matter into simpler substances by various microorganisms under aerobic conditions. Initially, microorganisms already present in the liquid phase surrounding the organic matter utilize the readily available dissolved biodegradable organic matter. Microorganisms simultaneously produce enzymes that react with solid organic matter to release soluble and readily available molecules in the biofilm. In addition to microbial activity, organic and

inorganic matter (i.e. heavy metals) can be transferred to the liquid phase through solid–liquid mass transfer. Thus, the total mass transfer from biogenic waste to liquid phase can be divided into three different categories: (1) hydrolysis of biogenic waste through enzymatic reactions, (2) solubilization of organic and inorganic molecules and (3) entrainment of particulate matter.

Due to the fertilizing properties of composting leachates, and free supply of oxygen in agricultural lands (other than paddy lands) crops significantly remove BOD and COD and nitrates and phosphates apart from other plant nutrients.

Compost yard leachates are absolutely safe for use in agriculture as a source of nutrient and Biostimulants as and when required:

**Graphical abstract**



**Benefits of Compost Leachate to Agriculture and the Environment**

- Water and soil conservation.
- Protects groundwater quality.
- Minimizes odors from agricultural areas.
- Avoids methane production by diverting organics from landfills into compost. □ Drastically reduces the need for pesticides and fertilizers.
- Off-farm materials can be brought in and added to manure to make compost.
- Facilitates reforestation, wetlands restoration, and wildlife habitat revitalization efforts by amending contaminated, compacted and marginal soils.
- Safe disposal of leachate and reduces burden on BBMP in handling the leachate problems.

**Agriculture**

- Long-term stable organic matter source.

- Buffers soil pH levels.
- Adds organic matter, humus and cation exchange capacity to regenerate poor soils.
- Suppresses certain plant diseases and parasites and kills weed seeds.
- Increases yield and size in crops.
- Increases length and concentration of roots in crops.
- Increases soil nutrient content and water holding capacity of sandy soils and water infiltration of clay soils.
- Reduces fertilizer requirements.
- Restores soil structure after natural soil microorganisms have been reduced by the use of chemical fertilizers; compost leachate is a soil inoculant.
- Increases earthworm populations in soil.
- Provides slow, gradual release of nutrients, reducing loss from contaminated soils.
- Reduces water requirements and irrigation.
- Provides opportunity for extra income.
- BBMP can create a market for the leachate through bottling and sale or even free distribution to farmers reduces the cost incurred in managing the leachates.
- Brings higher prices for organically grown crops.
- Minimizes odors from agricultural areas.

## **Do not compare use of sewage water with compost yard leachates**

In sewage farming, sewage is used for the irrigation of agricultural lands. But while using sewage water the human pathogens generally spread among the farm workers and the consumers of sewage farm products. The groundwater may get contaminated. And the most important thing is that its use deteriorate the soil health. All these disadvantages are not associated with compost yard leachates. A comparison between the two is presented below:

Sewage water	Compost yard leachate
Contains harmful pollutants	Analysis of BBMP leachates by three different laboratories at different times showed no harmful pollutants in compost yard leachates
Contains heavy metals exceeding permissible limits.	BBMP compost leachates analysis showed very low levels of heavy metals which are very safe as per the FCA orders
Contains human pathogens which affect farm workers and consumers	Analysis done at IHR laboratory showed no human pathogen in the leachates

Use of sewage may lead to a land condition called sewage sickness.	Since application is not through irrigation and quantity used is limited and the application is made to dry soils there is no scope for sewage sickness
High BOD and COD causes soil sickness	Since it is applied to dry soils the issue of BOD and COD causing adverse effect does not arise as free oxygen supply degrades these organic matter in very short time
Drastically reduces the need for pesticides and fertilizers.	Drastically reduces the need for pesticides and fertilizers.
Sewage is applied continuously on a piece of land. This results in pores or voids of soil filled up or clogged, free circulation of air is prevented and anaerobic conditions develop. At this stage, the land is unable to take any further sewage load which causes the organic matter to decompose and foul-smelling gases are emitted from the land like in Kengeri and Vartur and other areas.	All these problems are not there while using compost plant leachate. This is safe from all the problems associated with continuous use of sewage water through irrigation system
The runoff obtained after sewage irrigation of fields may be polluted when precipitation exceeds evaporation and percolation capacity.	This does not arise while using compost plant leachates
The sewage is usually generated at a relatively constant rate, but irrigation is required only during dry weather so over-irrigation in wet periods might cause soils to become septic, sour, or sewage-sick.	This does not arise while using compost plant leachates. Farmers can use leachate as a source of nutrient and Biostimulants as and when required
Arid climates will allow temporary storage of sewage in holding ponds while the soils dry out during non-growing seasons and such storage may cause odour and insect problems.	No such issue with use of compost plant leachates
In situations like irrigation of fruit trees with the flow in the surface, ditches may involve some risk of pathogen transfer from the sewage to the edible fruit by birds, insects, and similar vectors so the pathogen transfer is more likely to affect the consumers of the crops.	No such issue with use of compost plant leachates

Based on the preliminary studies and analysis of the leachates it is safe to dilute the leachates 6 to 8 times for use in any agricultural or horticultural crops. A detailed study is underway at Division of Natural Resources, IIHR. Final results will be available in a few months time.

To popularize the use of leachate in agriculture it is essential to create awareness among the farmers through TV programme under Krishidarshan as was done earlier for disposing +16 and +35 composts. News paper advertisement may also help in speeding up disposal of leachates. BBMP must make arrangements for free transport or at nominal charges to the farmers fields within limits and also at the compost yards for free loading of leachates to the containers the farmers may bring to carry the leachates.

AN.Ganeshamurthy

Emeritus Scientist, IIHR

TR Ripa

Principal Scientist, IIHR

he simultaneous removal of COD, TSS and NH<sub>4</sub>



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☎ : 080-41159563, ✉ : gspl@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2006PTCO40602

### DEED OF AGREEMENT FOR TREATMENT AND DISPOSAL OF LEACHATES GENERATED FROM BBMP DESIGNATED DUMP SITE

Govind Solvents Pvt. Ltd, a company with limited liability incorporated under the Indian Companies Act, 1956, having Common effluent treatment plant at No. 19(P)-22, Kunigal Industrial Area, Kallanayakana Village, Huttaridurga Hobli, Kunigal – 572 130, Tumkur District represented by its Chief Operating Officer Mr. Kiran R. K., Hereinafter called the 'OPERATOR' (which term shall mean and include, unless excluded by or repugnant to the context, its successors, administrators and permitted assigns) of the ONE PART:

And

Sri Balaji Enterprises, a concern represented by its Proprietor, Mr.Venkatesh R, having its corporate office at #265, 1<sup>st</sup> 'B' Main Road, Koramanagala Village, 8<sup>th</sup> Block, Bangalore-560095, hereinafter called the 'Generator' (which term shall mean and include unless executed by or repugnant to the context, its successors, executors, administrators and permitted assigns) of the OTHER PART.

WHEREAS the Operator is desirous of treatment and disposal of leachates generated from BBMP designated Dump site at Govind Solvents Pvt. Ltd. Plot No. 19(P)-22, Kunigal Industrial Area, Kallanayakana Village, Huttaridurga Hobli, Kunigal – 572 130, Tumkur District.

WHEREAS the contractor has shown willingness to transport waste leachates generated at its BBMP dump site.

#### 1. TERMS AND CONDITIONS

This agreement FOR TREATMENT, AND DISPOSAL OF LEACHATES is for a period of ONE year starting from 01/12/2022.

#### 2. CONTRACT PRICE

In consideration of the operator rendering satisfactory services and complying with other terms and conditions as provided in this agreement, the operator will be paid by the contractor, The agreed price will be Rs. 1.90 (One Rupees Ninety Paise Only) per Kg+tax as applicable (CGST-6%+SGST 6%).



## GOVIND SOLVENTS PRIVATE LIMITED

*Responsible care for Environment*

Reg. Office : No. 365A/76, 2nd Floor, 19th Main Road, 1st Block, Rajajinagar, Bangalore-560 010,

Factory : Plot No. 19(P), 22, KIAOB Industrial Area, Kunigal Taluk, Tumkur Dist, Karnataka-572130

☎ : 080-41159563, ✉ : gspl@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2006PTC040602

### 3. Contractor should follow rules prescribed by Karnataka State Pollution Control Board (KSPCB) :

1. All transporting vehicles should possess "GPS" system installed vendors which are approved by KSPCB.
2. E-Manifest should accompany each consignment.
3. Vehicles should be in good condition without any leakages.

### 4. PAYMENT:

Invoice will be raised once in fifteen days and Payment shall be made factory favoring **GOVIND SOLVENTS PVT. LTD. Kunigal** soon after receipt of Invoice.

### 5. DEPOSIT:

The contractor will make a non-interest bearing deposit of **Rs.50,000/- (Fifty Thousand Only)** with the operator, which is refundable on the termination of the agreement.

### 6. INCREASE IN THE QUANTITY

The contractor can increase the quantity after prior information to the operator.

### 7. PERSONAL PROVIDE BY THE CONTRACTOR

7.1 The contractor shall be qualified and conversant with the operation of receipt and transport to operator's facility.

8. The contractor will receive the leachants in his approved vehicle and transport from BBMP dump site to operator's facility at **GOVIND SOLVENTS PVT. LTD. – Plot No. 19(P)-22, Kunigal Industrial Area, Kallanayakana Village, Huttaridurga Hobli, Kunigal – 572 130, Tumkur District.**

### 9. THE CONTRACTOR IS RESPONSIBLE FOR

9.1 Contractor is responsible to collect the leachates at designated BBMP Dump site.



## GOVIND SOLVENTS PRIVATE LIMITED

*Responsible care for Environment*

Reg. Office : No. 365A/76, 2nd Floor, 19th Main Road, 1st Block, Rajajinagar, Bangalore-560 010,

Factory : Plot No. 19(P), 22, KIADB Industrial Area, Kunigal Taluk, Tumkur Dist, Karnataka-572130

☎ : 080-41159563, ✉ : gspl@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2006PTCO40602

9.2 Pre-treat the leachates before giving to operator.

9.3. Provide waste water characteristics with each consignment.

9.4. Provide the industry classification as per CFO.

Category of generator unit: RED, Size of generator unit: LARGE and the KSPCB regional office where the generator unit belong: SARJAPUR.

9.5. Contractor will inform if there is any changes in the CFO conditions.

### 10. OPERATOR'S UNDERTAKING

- a. Obtain all necessary approval, permit and licenses to operate the said Services.
- b. Provide a Supervisor/Officer, who shall liaison with the contractor in order to maintain the efficiency of the said services.
- c. Obtain all necessary insurances and comply with the provisions of law in the event of any injury or death caused to any workmen while on duty.

### 11. COMPLIANCE WITH THE LAWS:

a. It is clarified that all the workmen for executing the said services are the staff of the operator and on the rolls of the operator and that there is no employer- employee relationship between the generator and the said workmen. It shall be the duty of the operator to ensure compliance with

(i) All statutory provisions under the Labour Law, including but not limited to, Minimum Wages Act, Provident Fund, Employees State Insurance Act and other applicable enactments from time to time.

b. The operator's at its own cost shall strictly observe and fulfill all the statutory obligations on the labour enactments as applicable from the day of taking up this contract till the date of its termination which includes obligations as laid down by Government/Statutory authorities and amended from time to time, during the period of its contract with the generator's with due emphasis given on the Contract labour.



## GOVIND SOLVENTS PRIVATE LIMITED

*Responsible care for Environment*

Reg. Office : No. 365A/76, 2nd Floor, 19th Main Road, 1st Block, Rajajinagar, Bangalore-560 010,

Factory : Plot No. 19(P), 22, KIADB Industrial Area, Kunigal Taluk, Tumkur Dist, Karnataka-572130

☎ : 080-41159563, ✉ : gspl@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2008PTC040602

### 12. INDEMNITIES AND WARRANTIES

12.1 The operator's shall be solely responsible for their failure to fulfill all or any of his statutory obligations and shall indemnify the generators for any liability which may arise due to failure in fulfilling their statutory obligations which are enforced from time to time during the period of this contract.

12.2 The Operator's shall submit on demand to the contractor's all register and records maintained by them for inspection by the representatives of the generator's and/or by the statutory authorities.

### 13. TERMINATION:

13.1 The contractor's or the operator on either side shall terminate this contract at any time during the period of this contract by giving three months notice in Writing.

### 14. ARBITRATION/SETTLEMENT OF DISPUTES

In the event any of claim, controversy, dispute or difference between parties hereto, arising out of or in connection with or in relation to this Agreement, (whether during the continuance of these presents or upon or after its discharge or determination) arise between the parties hereto, shall be referred to arbitration in accordance with Arbitration and Conciliation Act, 1996 and the rules made there under.

IN WITNESS WHEREOF the parties have set their hands and signatures and seal unto this agreement.

On behalf of

GOVIND SOLVENTS PVT. LTD.

Authorized Signatory

On behalf of

SRI BALAJI ENTERPRISES

Authorized Signatory



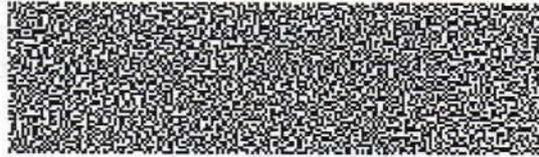
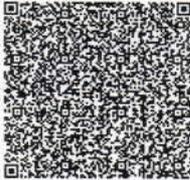
सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No. : IN-KA18211007150444U  
 Certificate Issued Date : 01-Sep-2022 04:10 PM  
 Account Reference : NONACC (FI)/ kacrsfl08/ HEGGANAHALLI/ KA-GN  
 Unique Doc. Reference : SUBIN-KAKACRSFL0850325869215032U  
 Purchased by : SRI BALAJI ENTERPRISES  
 Description of Document : Article 12 Bond  
 Description : AGREEMENT  
 Consideration Price (Rs.) : 0  
 (Zero)  
 First Party : GOLDEN ENVIRO CREATORS  
 Second Party : SRI BALAJI ENTERPRISES  
 Stamp Duty Paid By : SRI BALAJI ENTERPRISES  
 Stamp Duty Amount(Rs.) : 200  
 (Two Hundred only)



Please write or type below this line

SERVICE AGREEMENT

This agreement made and executed at Bangalore this 01st day of September in the year Two Thousand and Twenty Two, (01-09-2022) Between: M/s. GOLDEN ENVIRO CREATORS, Plant: #278, Bommasandra Jigani Link Road, Near DLF Apartment, Jigani, Bangalore, hereafter referred to as the "First Part" / "Operator".

And

For Sri Balaji Enterprises

*K. Lokesh*



*[Signature]*  
Proprietor

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcfilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

M/s. SRI BALAJI ENTERPRISES, Transporter: #265, 1st B Main Road, 8th Block, Koramangala, Bangalore-560095. GST NO 29AFTPR7134L1ZH. herein after as the "SecondPart"/"Generator".

**WITNESSETH AS FOLLOWS:**

**WHEREAS** the Operator is desirous of collection, treatment and disposal of Sewage at Common Sewage Treatment Plant No. #278, Bommasandra Jigani Link Road, Near DLF Apartment, Jigani, Bangalore District, Whereas the generator has shown willingness to give Raw sewage generated at its work located at its address cited for collection, Treatment and disposal of treated sewage water as per the guidelines of Karnataka State Pollution Control Board (KSPCB).

**1. TERMS AND CONDITIONS**

This agreement FOR COLLECTION, TREATMENT AND DISPOSAL OF RAW SEWAGE is for a period of 01 (ONE) Year starting from the date of Agreement.

**2. DUTIES AND RESPONSIBILITIES OF THE OPERATOR**

- a) The Operator shall obtain, possess and keep in currency of the Authorization from KSPCB and authority prescribed for the treatment of relevant sewage treated water and also transportation thereof in the manner set out in this Agreement.
- b) The Operator shall also furnish a copy of Authorization letter to the company. It is made clear that the party shall obtain all the necessary Authorization and Approvals before lifting the First Load of Sewage.
- c) Not to discharge the Sewage without treatment as prescribed by the authorities.
- d) The Generator requests the Operator to issue a Certificate stating that "the material has no sale value" along with Form -10 – Hazardous waste Manifest to Golden Enviro Creators for further action.
- e) The Operator is fully responsible and shall offload the sewage generated in the company and shall not cause any disturbances for the production activity and should comply with KSPCB Rules and Regulations.

**3. DUTIES AND RESPONSIBILITIES OF THE GENERATORS**

- a) The Generator agrees to abide and honor all and every statutory Rule/ order in the matter relating to pollution Control as prescribed by KSPCB.
- b) Store the Sewage in as safe and secured manner as prescribed by the KSPCB till the time of transportation to the facility.

For Sri Balaji Enterprises  
K. P. P. P.  
Proprietor



For Sri Balaji Enterprises  
Proprietor

- c) A person will be appointed by GOLDEN ENVIROCREATORS to help with the loading from your facility that will be sent along with the tanker vehicle.
- d) Collect the sewage at a common Point.
- e) Motor will be arranged by Generators.

**4) CONTRACT PRICE**

A) In Consideration of the operator rendering satisfactory services and complying with others terms and conditions as provided in this agreement, the operator will be paid by M/s. SRIBALAJI ENTERPRISES. at Rs.     AMOUNT /- Per Liter of Sewage Water. And 18/% of GST are Extra.

**5. PAYMENT**

Agrees for the payment within 7 days after the receipt of invoice.

**6. TERMINATION AND RENEWAL**

- a) This agreement may be terminated by any of the parties, upon serving other a notice of at least 15 days in advance by registered post at the address shown above. However, will not responsible if fails to lifts the loads / effluent during the days of strike / Bundh.
- b) This agreement may be renewed by a notice issued by either Operator or Generator of its intension to renew at least 15 days before the expiry of the term and upon such notice, this agreement shall be treated as renewed on same terms unless modified by mutual consent, by the parties.
- c) If the termination is caused due to acts of God or State, neither party shall be responsible.

**IN WITNESS WHEREOF** the parties have set their hands and signature and seal unto this agreement.

On Behalf of

For mM/S GOLDEN ENVIRO CREATOR

*[Handwritten Signature]*

(Authorized Signature)



On Behalf of

For M/S SRIBALAJI ENTERPRISES

*[Handwritten Signature]*

Proprietor

(Authorized Signature)

# Annexure 7



## TATTVA ANALYTICAL LABORATORIES LLP

(MOEF Recognized & OHSAS Certified as per ISO 45001: 2018)

No:118, Plot No: N1, ITI Industrial Estate, Whitefield Road

Mahadevapura, Bangalore – 560048

Telephone: 9448613741/9886628620

Email: info@tattvalaboratories.com, Website: www.tattvalaboratories.com

TAL/FR/MR/31/00

### TEST REPORT

Name of the Organization:		Date of Sampling	N/A
<b>Plant Manager</b> BBMP Chikkanagamangala Bangalore		Date of Receipt	31.01.2023
		Date of Analysis started	31.01.2023
		Date of Analysis Completed	06.02.2023
		Date of Report	06.02.2023
		Sample drawn by	Customer
		Source of collection	N/A
Sample Code	TAL/2023/S - 175	Sampling container	Polythene bottle
Nature of Sample	Leachate sample - 1	Environmental condition	N/A
Sample Description	N/A	Sampling method	N/A
Sample condition when received	Ok	Sampling Quantity	2 Ltr

### RESULTS

Sl.No	Parameters	Units	Protocol	Results	Effluent standards as per EPA
1	pH	-	IS:3025 PART 11	4.02	5.5 to 9.0
2	Total Suspended solids	mg/l	IS:3025 PART 17	1082.0	Max 100
3	Lead as Pb	mg/l	IS:3025 PART 47	4.2	Max 0.1
4	Zinc as Zn	mg/l	IS:3025 PART 49	8.6	Max 5.0
5	Cadmium as Cd	mg/l	IS:3025 PART 41	2.8	Max 2.0
6	Total arsenic as As	mg/l	IS:3025 PART 37	1.0	Max 0.2
7	Total Chromium as Cr	mg/l	IS:3025 PART 52	3.7	Max 2.0
8	Copper as Cu	mg/l	IS:3025 PART 42	4.2	Max 3.0
9	Manganese as Mn	mg/l	IS:3025 PART 59	2.8	Max 2.0
10	Mercury as Hg	mg/l	IS:3025 PART 48	0.1	Max 0.01
11	Phenolic compounds	mg/l	IS:3025 PART 43	7.8	Max 1.0
12	Iron as Fe	mg/l	IS:3025 PART 53	14.8	Max 3.0
13	Nitrate Nitrogen	mg/l	IS:3025 PART 34	738.0	Max 10.0
14	Ammoniacal Nitrogen	mg/l	IS:3025 PART 34	408.0	Max 50
15	Total Kjeldhal Nitrogen	mg/l	IS:3025 PART 34	1798.0	Max 100

Note: N/A – Not Applicable

Verified by

End of the report.



AUTHORISED SIGNATORY  
Kedar nath J  
Quality Manager

**Note:**

- 1) The results listed refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- 2) The liabilities are restricted to the invoice amount only.
- 3) Microbiological sample will be disposed after 7 days from the analysis completion date, Chemical sample will be disposed after 10 days from the analysis completion date, unless otherwise specified. Gaseous samples will be discarded after analysis.
- 4) This report is not to be reproduced wholly or in part, and cannot be used as evidence in a court of law or as any advertisement media without special permission in writing.



# TATTVA ANALYTICAL LABORATORIES LLP

(MOEF Recognized & OHSAS Certified as per ISO 45001: 2018)

No:118, Plot No: N1, ITI Industrial Estate, Whitefield Road

Mahadevapura, Bangalore – 560048

Telephone: 9448613741/9886628620

Email: info@tattvalaboratories.com, Website: www.tattvalaboratories.com

TAL/FR/MR/31/00

## TEST REPORT

Name of the Organization:		Date of Sampling	N/A
<b>Plant Manager</b> BBMP Chikkanagamangala Bangalore		Date of Receipt	31.01.2023
		Date of Analysis started	31.01.2023
		Date of Analysis Completed	06.02.2023
		Date of Report	06.02.2023
		Sample drawn by	Customer
		Source of collection	N/A
Sample Code	TAL/2023/S - 175	Sampling container	Polythene bottle
Nature of Sample	Leachate sample - 1	Environmental condition	N/A
Sample Description	N/A	Sampling method	N/A
Sample condition when received	Ok	Sampling Quantity	2 Ltr

## RESULTS

Sl.No	Parameters	Units	Protocol	Results	Effluent standards as per EPA
16	Chemical Oxygen demand (COD)	mg/l	IS:3025 PART 58	79152	Max 250
17	Biochemical oxygen demand (BOD) (3 Days at 27 °C)	mg/l	IS:3025 PART 44	50000	Max 30
18	Oil & Grease	mg/l	IS:3025 PART 39	280.0	Max 10
19	Phosphate	mg/l	IS:3025 PART 31	120.0	Max 5.0
20	Total Dissolved solids	mg/l	IS:3025 PART 16	13868.0	--

Note: N/A – Not Applicable

Verified by

End of the report.



AUTHORISED SIGNATORY  
Kedar nath J  
Quality Manager

### Note:

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# TATTVA ANALYTICAL LABORATORIES LLP

(MOEF Recognized & OHSAS Certified as per ISO 45001:2018)

No:118, Plot No: N1, ITI Industrial Estate, Whitefield Road

Mahadevapura, Bangalore – 560048

Telephone: 9448613741/9886628620

Email: info.tattvalabs@gmail.com, Website: www.tattvalaboratories.com



TC-4122

TAL/FR/MR/31/00

## TEST REPORT

ULR – TC412224000003931F

Name of the Organization:		Date of Sampling	N/A
M/S. Solid Waste Recycling Plant BBMP recycling plant, checknagamangla, Electronic City, Bengaluru, Karnataka - 560099		Date of Receipt	10.08.2024
		Date of Analysis started	10.08.2024
		Date of Analysis Completed	17.08.2024
		Date of Report	17.08.2024
		Sample drawn by	Customer
		Source of collection	N/A
Sample Code	TAL/2024/S – 3931	Sampling container	Polythene bottle
Nature of Sample	Waste Water	Environmental condition	N/A
Sample Description	STP Water	Sampling method	N/A
Sample condition when received	Ok	Sampling Quantity	1.0 Ltr

## RESULTS

Sl. No	Parameters	Units	Protocol	Results
1	pH	-	IS: 3025 PART 11	3.78
2	Total Dissolved Solids	mg/l	IS: 3025 PART 16	2988.0
3	Chemical Oxygen demand (COD)	mg/l	IS: 3025 PART 58	2714.4
4	Biochemical oxygen demand (BOD) (3 Days at 27°C)	mg/l	IS: 3025 PART 44	1050.0
5	Total suspended solids	mg/l	IS: 3025 PART 17	376.0
6	Ammoniacal Nitrogen	mg/l	IS: 3025 PART 34	56.3
7	Chlorides as Cl	mg/l	IS: 3025 PART 32	715.1
8	Oil & Grease	mg/l	IS: 3025 PART 39	84.0
9	Sulphate	mg/l	IS: 3025 PART 24	386.0
10	Total Hardness	mg/l	IS: 3025 PART 21	1118.7
11	Iron	mg/l	IS: 3025 PART 53	0.3
12	Silica	mg/l	IS: 3025 PART 35	56.5
13	Sodium	mg/l	IS: 3025 PART 45	158.0
14	Potassium	mg/l	IS: 3025 PART 45	22.2

Note: BDL – Below detection limit, DL – Detection limit.

Verified by:

End of the report.



AUTHORISED SIGNATORY  
Kedar nath J  
Quality Manager

### Note:

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**BRUHATH BANGALORE MAHANAGARA PALIKE**

EE/JN/TEND/W.O/PR/ 07 /2023-24

Office of the Executive Engineer,  
Jayanagara Division,  
Bruhat Bangalore Mahanagara Palike,  
Bangalore, Dt: 10/11/23

To,

**Sri R Venkatesh**  
**(M/s Balaji Enterprises)**  
No.265, 1<sup>st</sup> B Main, Koramangala 8<sup>th</sup> block,  
Bangalore-560095.  
**GST No:- 29AFTPR7134L1ZH**

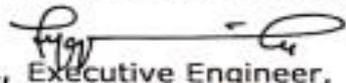
**WORK ORDER**

Name of work: Estimate for Shifting of process rejects from Chikkanagamangala processing plant to BBMP Ullali Landfill site by using vehicles  
**Est.Cost : 89,00,000/-**

Reference: 1. Job Code No.  
2. Admt.Apprl.No.EE/JN/AA/PR/18/2023-24,Dt:-22-09-2023  
3. Tech.Sanc.No.SE(S)/TS/61/2023-24, Dt:-22-09-2023  
4. Tender Notification Vide No.EE/JN/e-Proc/08/2023-24, Dated:-18-10-2023 (Item No.02) Indent No.456/Call-2  
5. Tender Agreement No./ 07 /2023-24, Dated: 10/11/23  
\*\*\*\*\*

By virtue of having executed agreement by you in respect of the above work which has been accepted by the competent authority of Bruhat Bangalore Mahanagara Palike for the work of **Estimate for Shifting of process rejects from Chikkanagamangala processing plant to BBMP Ullali Landfill site by using vehicles**, Is hereby entrusted to you for **Rs.77,97,720/-** (Rupees Seventy seven lakhs ninty seven thousand seven hundred and twenty Only) which works out at **3.48% above** of the CSR of 2021-22 & Issue rates, Excluding 18% GST.

You are requested to contact the Assistant Executive Engineer (Jayanagar/J.P. Nagar) in charge of above said work, and commence the work with in 3 days from the date of work order. The stipulated time to complete the same is **4 Months (120) Days** from the date of the work order.

  
Executive Engineer,  
Jayanagar Division,  
Bruhat Bangalore Mahanagara Palike.

1. Copy submitted to Addl. Commissioner(S) for kind information.
2. Copy submitted to C.A./ C.A.O. for kind information.
3. Copy submitted to Chief Engineer (South) for kind information.
4. Copy to A.E.E.(Jayanagar /J.P.Nagar), for information hereby directed to inform the date of commencement of work to the Q & C cell B.B.M.P.
5. Copy to Quality control (AEE) BBMP for information
6. Copy to A.S. (Jayanagar) for information
7. Copy to Concerned Account Clerk with complete file for need full action
8. Office Copy.

**Schedule B**

Tender Number: BBMP/2023-24/OW/WORK INDENT456/CALL-2

**Name of Work:** Estimate for Shifting of process rejects from Chikkanagamangala processing plant to BBMP Ullaili Landfill site by using vehicles

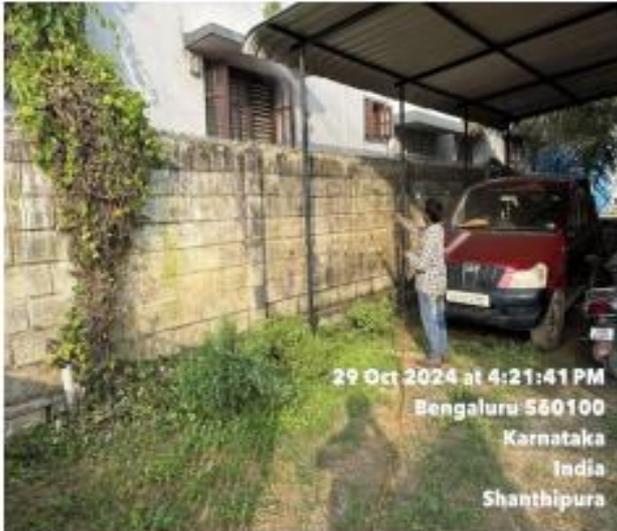
SNo.	Item Name	Unit	Estimate Quantity	Estimate Rate	VENKATESH R	
					Quoted Rates in Figures	Quoted Rates in Words
1	Cost of Haulage Excluding Loading and Unloading Case-1 : Unsurfaced Gravel Road Taking output 12t load 1) Considering 1tonnes capacity shifting of process rejects waste from chikkanagamangala plant to ullaili landfill at 12kms distance((Unsurfaced Gravel Road) 2) Considering 1tonnes capacity shifting of process rejects waste from chikkanagangala plant to ullaili landfill at 2kms distance Katcha Track in 12kms distance and 2km kaccha road inside ullaili landfill site , total 4 kms Kaccha road.	T.Km	40380.00	113.76	119.00	Rs One hundred and nineteen only
2	Back Hoe Loader -1m3 bucket capacity -(Loading and Unloading of 12t per load)Considering (8 no.of 14m3 Tipper*4Times /day)32Times of 12 Tonnes loading and unloading .	Day	105.00	28013.52	28500.00	Rs Twenty eight thousand five hundred only.

  
Contractor  
Executive Engineer  
Jayanagar Division

Annexure- 9







ANNEXURE -10



**BRUHAT BENGALURU MAHANAGARA PALIKE**

Office of the Zonal Joint Commissioner, South Zone, 9<sup>th</sup> main, 9<sup>th</sup> cross, Bangalore-560011.

No : BBMP/JC(SZ)PR/18 /2025-26

Date: 27.05.2025

To,

The Regional Director  
Central Pollution Control Board  
Church Street  
Bengaluru.

**Sub: Submission of Half Yearly Compliance Report (HYCR) on  
Chikkanagamangala MSW Processing plant, BBMP(BSWML).**

With reference to the above subject, the NGT Committee ordered to submit detailed Half Yearly Compliance Report (HYCR) on Chikkanagamangala MSW Processing Plant, BBMP(BSWML). Hence all the details regarding the same have enclosed and sent for your kind submission.

*M. S. S.*  
Zonal Joint Commissioner (South)  
Bruhat Bengaluru Mahanagara Palike  
27/5  
Zonal Joint Commissioner (South)  
Bruhat Bengaluru Mahanagara Palike

Copy to:

1. CEO, BSWML- For kind information.
2. Additional Director, MoEFCC- For kind information.
3. Chief General Manager, BSWML- For kind information.
4. Regional Officer, KSPCB - For kind information.
5. Deputy General Manager - 5, BSWML- For kind information.



*Pradip 30/5/25*  
CENTRAL POLLUTION CONTROL BOARD  
Ministry of Environment, Forests &  
Climate Change, Govt. of India  
Regional Directorate - Bengaluru  
1st & 2nd Floor, Nisarga Bhavan  
7th 'D' Main, Thimmaiah Road  
Shivanagar, Bengaluru - 560079.  
Ph : 080 23233739

Page |



**BRUHAT BENGALURU MAHANAGARA PALIKE**

Office of the Zonal Joint Commissioner, South Zone, 9<sup>th</sup> main, 9<sup>th</sup> cross, Bangalore-560011.

Date: 27.05.2025

No: BBMP/JC(SZ)PR/18/2025-26

To,

The Additional Director  
MoEFCC,  
Kendriya Sadhana  
Bangaluru- 560034

**Sub:** Submission of Half Yearly Compliance Report (HYCR) on  
Chikkanagamangala MSW Processing plant, BBMP(BSWML).

With reference to the above subject, the NGT Committee ordered to submit detailed Half Yearly Compliance Report (HYCR) on Chikkanagamangala MSW Processing Plant, BBMP(BSWML). Hence all the details regarding the same have enclosed and sent for your kind submission.

Zonal Joint Commissioner (South) .  
Bruhath Bengaluru Mahanagara Palike  
Zonal Joint Commissioner (South)

Bruhath Bengaluru Mahanagara Palike

Copy to:

1. CEO, BSWML- For kind information.
2. Regional Director, CPCB- For kind information.
3. Chief General Manager, BSWML- For kind information.
4. Regional Officer, KSPCB - For kind information.
5. Deputy General Manager - 5, BSWML- For kind information.

GOVERNMENT OF INDIA  
बिचरिण ररु वन मंत्ररलय  
Ministry of Environment & Forests  
क्षेत्रीय कार्यालय, (दक्षिण वलय)  
Regional Office (Southern Zone)  
रंगपुर Bangalore

Page |



**BRUHAT BENGALURU MAHANAGARA PALIKE**

Office of the Zonal Joint Commissioner, South Zone, 9<sup>th</sup> main, 9<sup>th</sup> cross, Bangalore-560011.

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Date: 27.05.2025

To,

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Sarjapura Division,  
KSPCB  
Bangaluru- 560034

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Zonal Joint Commissioner (South)  
Bruhath Bengaluru Mahanagara Palike  
Zonal Joint Commissioner (South)  
27/5/25  
Bruhat Bengaluru Mahanagara Palike

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4. Chief General Manager, BSWML- For kind information.
5. Deputy General Manager - 5, BSWML- For kind information.



Page |

ANNEXURE - 11

**Karnataka State Pollution Control Board**  
Parisara Bhavan, #49, 4th & 5th Floor, Church Street,  
Bengaluru-560001

**FORM-XIII**  
[See Rule 32]

**CfO-Renewal - 196975** 380

Application for consent to establish or take any step to establish any industry, operation process or any treatment and disposal system for discharge, under section 25 or continuation or discharge under section 26 of the Water (Prevention and Control of Pollution) Act. 1974.

Date : 14/02/2024  
PCB-ID : 103862

**From :** BBMP MSW Processing Plant - Chikkanaganaganagala  
PLOT/PHASE No. Sy. No. 31, Chikkanaganaganagala Village,,  
Sarjapura Hobli, Anekal Taluk Sy. No. 31, Chikkanaganaganagala Village,  
Sarjapura Hobli, Anekal Taluk,  
Chikkaganaganagala Village - 590099  
DIST : Bangalore Urban, TAL : Anekal-Sarjapura Hobli, SIDC : Not In LA

I/We hereby apply for consent/renewal of consent under section 25 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) to establish or take any step to establish any Industry or operation or process or a treatment and disposal system or any extension or addition to bring into use any new altered outlet for discharge of sewage/trade effluent\* to continue to discharge sewage/trade effluent\* from land/premises owned by

To,  
**The Member Secretary,**  
Karnataka State Pollution Control Board  
Parisara Bhavan, #49, 4th & 5th Floor,  
Church Street, Bengaluru-560001

1. Full name of the applicant : Joint Commissioner  
2. Nationality of the applicant : INDIAN  
3. Constitution Type : State Govt.  
4. Names, Address and Telephone Nos of Applicant : Joint Commissioner (6362034147)  
5. Address of the industry. : BBMP MSW Processing Plant - Chikkanaganaganagala,  
PLOT/PHASE No. Sy. No. 31, Chikkanaganaganagala Village,,  
Sarjapura Hobli, Anekal Taluk Sy. No. 31, Chikkanaganaganagala Village,  
Sarjapura Hobli, Anekal Taluk,  
Chikkaganaganagala Village - 590099  
DIST : Bangalore Urban, TAL : Anekal-Sarjapura Hobli, GIDC : Not In LA

6. Details of Commissioning etc : 25/03/2015  
7. Total number of employee expected to be employed. : 68  
8. Details of license, if any obtained under the provisions of Industrial Development Regulation Act., 1951 :

\*Strike out which is not relevant.

1 - Through XGN

Water

N I C



# Karnataka State Pollution Control Board

## FORM-XIII

Parisara Bhavan, #49,4th & 5th Floor, Church Street,  
Bengaluru-560001

[See Rule 32]

379

Name of the person authorised to sign this form (the original authorization except in the case of individual proprietor concern is to be enclosed.) : Joint Commissioner

(a) List of Raw materials with monthly consumption rate (Monthly Data)  
(b) List of Products with monthly production rate (Monthly Data)

Product Name	CFE Qty	CFO Qty	Unit	Applied Qty
Municipal solid waste (msw) processing plant of capacity 500 tpd in an area of 15.3 acres	15000.0000	15000.0000	Tonnes	15000.0000

(c) Licence or Annual Capacity of the industry, operation or process etc.

12. State daily quantity of water in kilolitres utilized and its source (domestic / industrial process boiler Cooling others)

Water Code	WC(KLD)	WWG(KLD)	Remark
Domestic Purpose	2.000	1.500	sewage generated from the unit shall be connected to septic tank and soak pit
Others	0.000	20.000	leachate generated from the processing plant shall be collected in the premises and shall be dispose off through CETP of M/s. CETP Plant Malur Pvt. Ltd., for further treatment and disposal

12. (a) State the daily maximum quantity of effluents, quantity and mode of disposal (sewer or drain or river of land or lake / pond / or estuary / tidal waters / sea water / Off share) Also attach analysis report of the effluent.  
Type of effluent, quantity in kiloliters, Mode of disposal.

(i) Domestic : Water Consumption : 2.000 Kls/Day , Waste Water Generation : 1.500 Kls/Day  
(ii) Industrial : Water Consumption : 20.000 Kls/Day , Waste Water Generation : 20.000 Kls/Day  
Mode of Disposal : Industrial : Not Specified , Domestic : Not Specified

Ultimate Receiving Body :

Waste Wtr Discharge Pt : CETP/septic tank & soak pit  
Source of water Supply & permission obtained/Applied for : BOREWELL

13. (a) Quality of effluent Currently Discharged or expected to be discharged  
(c) what monitoring arrangement is currently provided or Proposed.  
13. State whether you have any treatment plant for industrial, domestic or combined effluents.  
Whether Industry is a member of CETP ? NOT  
Boilers=0, DG Sets=2, Borewells = 0, Tubewells: 1, Capacity of All =

14. If yes, attach the description of the process of treatment in brief. Attach information on the quality of treated effluent vis-a-vis the standards. State Details of solid wastes generated in the process or during waste treatment.

15. I/We further declare that the information furnished above is correct to the best of my / our knowledge.

16. I/We hereby submit that in case of change either of the point of discharge or the quantity of discharge or its quality, a fresh application for CONSENT shall be made and until such CONSENT is granted no change shall be brought into use.

17. I/We hereby agree to submit to the Pollution Control Board an application for renewal of consent one month in advance of the date of expiry of the consented period for outlet / discharge if, to be continued thereafter.

N I C

2 - Through XGN



# Karnataka State Pollution Control Board

Parisara Bhavan, #49,4th & 5th Floor, Church Street,  
Bengaluru-560001

## FORM-XIII

[See Rule 32 ]

I/We undertake to furnish any other information within one month of its being called for by the Karnataka State Pollution Control Board

I/We enclose herewith Cash Receipt No./Bank Draft No. \_\_\_\_\_

Rs : 1500000 (In words : One Million Five Hundred Thousand Rupees Only)

378

28/05/2023 for

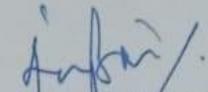
of the Karnataka State Pollution Control Board Parisara Bhavan, #49,4th & 5th Floor, Church Street,  
Bengaluru-560001 as fees payable under section 25 of the Act.

Board Purpose :

for renewal under water and Air Act

Other Information :

is furnished

  
Signature of the Applicant  
(Joint Commissioner)  
ಎಸ್. ದೀಪಾ ಶಾಸ್ತ್ರಿ

Signature Not Verified  
Digitally signed by  
Date: 2024.02.14 16:00:43  
+05:30

## Forwarding & Undertaking Letter For Registration Under Solid Waste Management Rules

Application for Registration under Rule [10(1)(c)] of the Solid Waste Management Rules, 2016

**Important:** This Document or its copy does "NOT" serve as a Supporting Document/ Proof of  
**Note:** Organization's Submission of an application for Registration.

Application Purpose : Solid-waste Manufacturers

From :

BBMP MSW Processing Plant -  
Chikkanagamangala, Category: RED /  
LARGE  
PLOT NO:Sy. No. 31, Chikkanagamangala  
Village.,  
sarjapura hobli, anekal taluk, sy. no. 31,  
chikkanagamangala village, sarjapura hobli,  
anekal taluk,  
Chikkanagamangala Village - 590099  
Contact Person: JC SOUTH,  
Mob:8217603925, Ph:9901462568  
DIST: Bangalore Urban, TAL: Anekal-  
Sarjapura Hobli, SIDC: Not In LA

Print Date: 21/04/2025

PCB-ID : 103862  
INWARD : 272083  
Dt:23/09/2024

817

Scrutinized By:HR PUTTARAJU(1469)

To,

The Member Secretary,

Karnataka State Pollution Control Board  
Parisara Bhavan, #49,4th & 5th Floor,  
Church Street, Bengaluru-560001

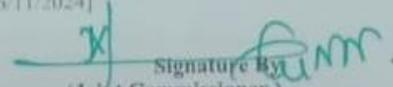
I / We here by Submit application for Inward No : 272083, Date : 23/09/2024 for SWM ( SWM-  
Renewal ) under Solid Waste Management Rules, 2016

### Undertaking:

I do hereby declare that the statements made and information given above are true to the best of my knowledge and belief and that I have not concealed any information.I do also hereby undertake to provide any further information sought by the prescribed authority in relation to these rules and to fulfil any conditions stipulated by the prescribed authority.

### Query / Reply:

please do e-sign [22/10/2024-1469] \*\*\* Reply: all details furnished [06/11/2024]

  
Signature By  
(Joint Commissioner)

Note: I am hereby enclosing application printed through XGN Software along with the following documents:  
Zonal Joint Commissioner (South)

Bruhat Bengaluru Mahanagara Palike



24/51

Organisation's SEAL

1 ( Through XGN )

N I C



**Form II-[ See Rule 16(1)(e)]**  
 Authorisation under  
 Solid Waste Management Rules, 2016

Karnataka State Pollution Control Board  
 "Parisara Bhavana", No.49, Church  
 Street,Bengaluru-560001  
 Tele : 080-25589112/3, 25581383  
 Fax:080-25586321  
 Email: ho@kspcb.gov.in

816

**APPLICATION FOR OBTAINING AUTHORISATION UNDER SOLID WASTE MANAGEMENT RULES FOR PROCESSING/RECYCLING/TREATMENT AND DISPOSAL OF SOLID WASTE.**

**From :**

The Occupier,  
 BBMP MSW Processing Plant -  
 Chikkanaganaganagala  
 Sarjapura Hobli, Anekal Taluk  
 Fax No :  
 Tele No:8217603925  
 E-mail :arpithats4@gmail.com

Date :23-09-2024  
 PCB ID :103862  
 Inw Id : 272083  
 CategoryRED  
 Scale :LARGE

To,  
 The Member Secretary  
**Karnataka State Pollution Control Board**  
 "Parisara Bhavana", No.49, Church Street,  
 Bengaluru-560001

Sir,

I /We hereby apply for registration under Rule 16(1)(e)] of the Solid Waste Management Rules, 2016.

Type of Local Body : City Corporation

Nodal Officer & Designation :  
 Arpitha

Whether the following documents are Uploaded?

(i)Site clearance (local body) is uploaded  
 : Yes

(iv)Agreement between municipal authority and  
 operating agency is uploaded : Yes

(ii)Proof of Environmental Clearance is  
 uploaded : Yes

(v)Investment on the Project and expected  
 returns is uploaded : Yes

(iii)Consent for Establishment copy is  
 uploaded : Yes

(vi)Is Annual returns uploaded ( In case  
 of renewal ) : Yes

**PROCESSING/RECYCLING/TREATMENT OF SOLID WASTE**

(i) Total Quantity of waste to be processed per day Authorization required for setting up and operation of the facility

Type of activity	Total Quantity	Units
Waste Processing	0.500	Metric Tonnes/month
Recycling	0.000	
Treatment	500.000	Metric Tonnes/month
Disposal at landfill	0.000	
For the Total capacity - waste Processing, Recycling, Treatment and Disposal at Land fill	0.000	

(ii) Utilization Programme for waste processed  
 (Product Utilization)

Yes



**Form II-[ See Rule 16(1)(e)]**  
 Authorisation under  
 Solid Waste Management Rules, 2016

**Karnataka State Pollution Control Board**  
 "Parisara Bhavana", No.49, Church  
 Street, Bengaluru-560001  
 Tele : 080-25589112/3, 25581383  
 Fax:080-25586321  
 Email: ho@kspcb.gov.in

815

- |   |     |
|---|-----|
| (iii) Methodology for disposal<br>-Quantity of leachate<br>-Treatment technology for leachate | Yes |
| (iv) Measures to be taken for prevention and control of Environmental Pollution               | Yes |
| (v) Measures to be taken for safety of workers working in the Plant                           | Yes |
| (vi) Details on Solid waste processing/ recycling/treatment /disposal facility                |     |

**DISPOSAL OF SOLID WASTE**

- |   |                               |
|---|-------------------------------|
| (i) Number of sites identified                                      | 1                             |
| (ii)Quantity of waste to be disposed per day                        | 500                           |
| (iii)Details of methodology or criteria followed for site selection | No                            |
| (iv)Details of existing site under operation                        | Yes under operation           |
| (v)Methodology and operational details land filling                 | Adopted the scientific method |
| (vi)Measures taken to check environmental pollution.                | Yes                           |
| (vii)Any other Information  |                               |

Declaration :

I do hereby declare that the statements made and information given above are true to the best of my knowledge and belief and that I have not concealed any information

Signature of the occupier

~~Signature Not Verified~~  
 Digitally signed by  
 Zone 2017 Commissioner (South)  
 +05:30  
 Bruhat Bengaluru Mahanagara Palike